

ORISSA HIGH COURT**FILING REPORT AS ON :23/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006644/2020	SINGA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /113 /2020 () //
2	BLAPL/0006645/2020	KAMAL LOCHAN KHILA @ KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /25 /2020 () //
3	BLAPL/0006646/2020	JYOTI PRAKASH JENA VS STATE OF ODISHA	P.R.MISHRA VS	BASUDEVPUR /199 /2020 () //
4	BLAPL/0006647/2020	PRITIMOHAN DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	PHULBANI TOWN /118 /2020 () //
5	BLAPL/0006648/2020	SANGRAM DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	PHULBANI TOWN /118 /2020 () //
6	BLAPL/0006649/2020	BIKRAM SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /60 /2020 () //
7	BLAPL/0006650/2020	SANTOSH KHORA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KASHIPUR /108 /2020 () //
8	BLAPL/0006651/2020	MD. ALI HUSEN KHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	MACHHKUND /17 /2020 () //
9	BLAPL/0006652/2020	BASANTA KUMAR NAYAK VS STATE OF ODISHA	PAIKSHIT PANDA VS	R.UDAYAGIRI /60 /2020 () //
10	BLAPL/0006653/2020	BANUNGA BISIMAJHI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /15 /2020 () //
11	BLAPL/0006654/2020	TRILOCHAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //

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12	BLAPL/0006655/2020	PALAVALASA DILLIP KUMAR @ P. DILLIP KUMAR VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	GURANDI /60 /2020 () //
13	BLAPL/0006656/2020	ADHIKARI BHOI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /190 /2019 () //
14	BLAPL/0006657/2020	NAKULA DIGAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /62 /2020 () //
15	BLAPL/0006658/2020	MILIKESHAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	DHARAKOT PS /83 /2020 () //
16	BLAPL/0006659/2020	HAPPY @ BISWAJIT MOHANTY VS STATE OF ODISHA	BHARAT JALLI VS	MALGODOWN /106 /2019 () //
17	BLAPL/0006660/2020	PRAHALLAD NAYAK @ PAHALA VS STATE OF ODISHA	D.R.NANDA VS	ODAGAON /142 /2019 () //
18	BLAPL/0006661/2020	LOKANATH MOHANTA VS STATE OF ODISHA	S.P.DASH VS	TURUMUNGA /37 /2020 () //
19	BLAPL/0006662/2020	BISWANATH @ NATHA TIRIA VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /114 /2020 () //
20	BLAPL/0006663/2020	MANDIR @ MANDIRA BHOI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	DUNGURIPALI /143 /2020 () //
21	BLAPL/0006664/2020	BRUNDABAN KHARSEL @ BRUNDA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	TITILAGARH /380 /2018 () //
22	BLAPL/0006665/2020	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	NIMAPADA /29 /2020 () //
23	BLAPL/0006666/2020	SACHINDRA MAJHI	BHOJARAJ SETH	BODEN /51 /2016

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006667/2020	KUTI @ SK. KURBAN	MANOJ KUMAR PATI	SPL.TASK FORCE /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006668/2020	SOMA @ SOMANATH SAHOO	SIDHARTHA MISHRA	CHAULIAGANJA /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006669/2020	DURGA PRASAD SAHOO @ SAHU	SUVASHISH PATTANAIAK	KHANDAGIRI P.S. /635 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006670/2020	RANJAN PRADHAN	PRAJIT KUMAR PRADHAN	HANDAPA /133 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006671/2020	DILLIP KUMAR PATEL	MANOJ KUMAR MOHANTY	SAMBALPUR VIGILANCE /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006672/2020	ANTARYAMI BEHERA	SITIKANT MISHRA	KEONJHAR TOWN /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006673/2020	BASUDEV PRADHAN	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006674/2020	SANKAR PRASAD SONI	BISWARANJAN MAHARATHA	MUDULIPODA /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006675/2020	MADHAB MISHRA	PRADEEP KUMAR KHUNTIA	JODAPADAR /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006676/2020	BHARAT PADHAN	DEVASHIS PANDA	RASOL /79 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006677/2020	JHULAN @ JITENDRA SAHOO	DEVASHIS PANDA	SAMAL /137 /2020
		VS	VS	()

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35	BLAPL/0006678/2020	STATE OF ODISHA UTTAMA RANA VS	BIJAYA KUMAR RAGADA VS	// KANTAMAL /64 /2015 ()
36	BLAPL/0006679/2020	STATE OF ODISHA GOBINDA CHANDRA MALLIK VS	BINI MISHRA VS	// NIKIRAI /103 /2020 ()
37	BLAPL/0006680/2020	STATE OF ODISHA MOHAMMAD ALAM VS	PRASANTA KUMAR NANDA VS	// KORAPUT SADAR /72 /2020 ()
38	BLAPL/0006681/2020	STATE OF ODISHA SANJAY SASMAL VS	CHINMAYA MOHANTY VS	// CUTTACK SADAR /429 /2020 ()
39	BLAPL/0006682/2020	STATE OF ODISHA ANU SABAR VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /285 /2020 ()
40	BLAPL/0006683/2020	STATE OF ODISHA SURYAKANTA JENA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /284 /2020 ()
41	BLAPL/0006684/2020	STATE OF ODISHA PRAFULLA SABAR VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /287 /2020 ()
42	BLAPL/0006685/2020	STATE OF ODISHA KESHAB NAYAK @ KESHAB NAHAK VS	JYOTIRMAYA SAHOO VS	// ASKA /371 /2020 ()
43	BLAPL/0006686/2020	STATE OF ODISHA KENA @ KUNA NAIK VS	SUNIL KUMAR PANDA VS	// //0 ()
44	BLAPL/0006687/2020	STATE OF ODISHA RAJENDRA BEHERA VS	RAJESH KUMAR MAHAPATRA VS	// JARADA /127 /2019 ()
45	BLAPL/0006688/2020	STATE OF ODISHA SURESH BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	// SOHELLA /132 /2019 () //

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46	BLAPL/0006689/2020	RADHE @ RADHESHYAM NAMDEO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ORIENT /19 /2018 () //
47	BLAPL/0006690/2020	GOBINDA PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	DUNGURIPALI /143 /2020 () //
48	BLAPL/0006691/2020	SUSHANTA SAHU VS STATE OF ODISHA	G.C.HOTA VS	TUSRA /62 /2020 () //
49	BLAPL/0006692/2020	RAASMI RANJAN SWAIN VS STATE OF ODISHA	S.ROUT VS	CHAULIAGANJA /248 /2020 () //
50	BLAPL/0006693/2020	KRUSHNA CHANDRA @ KRUSHNA KARJEE VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA /7 /2020 () //
51	BLAPL/0006694/2020	SUBHANKAR PAUL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JATNI P.S. /360 /2018 () //
52	BLAPL/0006695/2020	MANGULU@PADAKA MANGULU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /32 /2020 () //
53	BLAPL/0006696/2020	KANHEI BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /117 /2020 () //
54	BLAPL/0006697/2020	RAJKISHORE BHOI VS STATE OF ODISHA	JAYADEV BEHERA VS	NAYAPALLI P.S. /648 /2019 () //
55	BLAPL/0006698/2020	SUBAS SAHOO @ SUBAS CHANDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR SAHU VS	PANIKOILI /109 /2020 () //
56	BLAPL/0006699/2020	DURBASA GOUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	AMBADOLA /23 /2020 () //
57	BLAPL/0006700/2020	DHRUBA BISOYI	S.K.MOHANTY	BADAGADA /228 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006701/2020	NAKULA PATTAYAT	PRAMOD KUMAR JENA	BALIAPAL /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006702/2020	TUNA MAHANTY @ MOHANTY	SIDHARTHA PR. DAS	DIGAPAHANDI /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006703/2020	SONU @ NISANTA MISHRA @ NISHANT MISHRA	MRUTI RANJAN MOHAPATRA	DHENKANAL TOWN /316 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006704/2020	MD. SONU	PABITRA KUMAR NAYAK	MACHHKUND /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006705/2020	RAHANSI CHATTAR@ RANSI	TARA PRASAD MOHAPATRA	MOHULDIHA /19 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006706/2020	DEBASIS ROYPITAM	LALITENDU MISHRA	BASELI SAHI PS /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006707/2020	MADHABA KADRAKA @ MADHAB KADAKA	B.R.TRIPATHY	CHANDILI /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006708/2020	SILY @ GUNANIDHI MOHANTA	B.S.DASPARIDA	BETNOTI /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006709/2020	KALIA @ KALANDI MALIK	PRAMODA KUMAR MISHRA	RAJNAGAR /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006710/2020	RAJU @ KALIM KHAN	JYOTIRMAYA SAHOO	KHURDA MODEL /287 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006711/2020	SANSA ULLAKA @ HULUKA	ASIT KU JENA	BANDHUGOAN /16 /2017
		VS	VS	()

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69	BLAPL/0006712/2020	STATE OF ODISHA AMIYA KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (ASKA) /158 /2018 ()
70	BLAPL/0006713/2020	STATE OF ODISHA S.K MANOHAR VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
71	BLAPL/0006714/2020	STATE OF ODISHA PRABIN KERKETTA VS	JYOTIRMAYA SAHOO VS	// LEPHRIPADA /111 /2020 ()
72	BLAPL/0006715/2020	STATE OF ODISHA SABITA GAMANGO VS	JYOTIRMAYA SAHOO VS	// ADVA /17 /2016 ()
73	BLAPL/0006716/2020	STATE OF ODISHA SAURI GHADEI VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /283 /2020 ()
74	BLAPL/0006717/2020	STATE OF ODISHA DAMBARU RANA VS	PRAVAT KUMAR NAYAK VS	// GOCHHAPADA /31 /2019 ()
75	BLAPL/0006718/2020	STATE OF ODISHA PIKUN KAUSHAL VS	B.S.DASPARIDA VS	// BARGARH /225 /2020 ()
76	BLAPL/0006719/2020	STATE OF ODISHA AJAY KUMAR DALAI @ CHAGALA VS	DINESH ROY VS	// CHAULIAGANJA /248 /2020 ()
77	BLAPL/0006720/2020	STATE OF ODISHA SUKHADEV MAJHI VS	AKSHAYA KUMAR SAHOO VS	// KANDHEIGOLE /84 /2020 ()
78	BLAPL/0006721/2020	STATE OF ODISHA PURNA CHANDRA PATRA VS	AKASH BHUYAN VS	// RENGALI (SAMBALPUR) /151 /2020 ()
79	BLAPL/0006722/2020	STATE OF ODISHA SUMANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// ANGUL TOWN /14 /2016 () //

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80	BLAPL/0006723/2020	AMRUTI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /270 /2020 0 //
81	CMP/0000514/2020	SATYABHAMA HOTA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
82	CMP/0000515/2020	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
83	CMP/0000516/2020	SRIBATSHA KUMAR @ SRIBATSHA MOHAPATRA VS SRIKANTHAPUR DEVELOPMENT COMMITTEE11	TRIPRA MOHANTY VS	// 0 //
84	CMP/0000517/2020	HARIBANSHA MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
85	CONTC/0003907/2020	KISHORE CHANDRA PAL VS CHAKRAVARTI SINGH RATHORE	ADV VS	// 0 //
86	CONTC/0003908/2020	SRIRAM SAHOO VS CHAKRAVARTI SINGH RATHORE	ADV VS	// 0 //
87	CONTC/0003909/2020	BHAGABAT DANDAPAT VS ANU GARG	ADV VS	// 0 //
88	CONTC/0003910/2020	RABINDRA KUMAR PARIDA VS ANU GARG	ADV VS	// 0 //
89	CONTC/0003911/2020	DILLIP KUMAR DASH VS ANU GARG	ADV VS	// 0 //
90	CONTC/0003912/2020	MANORANJAN BHANJA VS ANU GARG	ADV VS	// 0 //
91	CONTC/0003913/2020	ULLASH CHANDRA NAYAK	ADV	//

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		VS	VS	0
92	CONTC/0003914/2020	SANKAR KUMAR JHA ULLASH CHANDRA NAYAK	ADV	//
		VS	VS	0
93	CONTC/0003915/2020	SANKAR KUMAR JHA CREATIVE ESTCON PVT.LTD	J.M.PATTANAIAK	//
		VS	VS	0
94	CONTC/0003916/2020	SUVENDU MISHRA CHAITANYA CHARAN PADHIHARI	ADV	//
		VS	VS	0
95	CONTC/0003917/2020	DR. C.B.K MOHANTY BINOD KUMAR BISWAL	ADV	//
		VS	VS	0
96	CONTC/0003918/2020	ANANTA PADA SANJUKTA PRADHAN	P. K. PATTANAYAK	//
		VS	VS	0
97	CONTC/0003919/2020	SATYABRATA SAHOO AMULYA TARAI	SAUMENDRA KU. MOHAPATRA	//
		VS	VS	0
98	CONTC/0003920/2020	ANU GARG SARADA PRASANNA TRIPATHY	DINESH KUMAR PANDA	//
		VS	VS	0
99	CONTC/0003921/2020	SWATIBALA MOHAPATRA SAUMENDRA KUMAR SAMANTARAY	ADV	//
		VS	VS	0
100	CONTC/0003922/2020	G.MATHIVATHANON CHITTARANJAN MOHAPATRA	ADV	//
		VS	VS	0
101	CONTC/0003923/2020	G.MATHIVATHANON DR.SUPRIYA DASH	ADV	//
		VS	VS	0
102	CONTC/0003924/2020	DR. PRASHANTA KUMAR PATRA ABINASH MISHRA	ADV	//
		VS	VS	0

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103	CONTC/0003925/2020	RANJANA CHOPRA PRADEEP KUMAR SUNA VS	ADV ADV VS	// // 0
104	CONTC/0003926/2020	MANISH AGRAWAL DIKESWARI MAJHI VS	ADV ADV VS	// // 0
105	CONTC/0003927/2020	DEORANJAN KUMAR SINGH ASTIK KUMAR PRADHAN VS	ADV ADV VS	// // 0
106	CONTC/0003928/2020	PRADEEP KUMAR DASH HRUSHIKESH MOHANTA VS	ADV ADV VS	// // 0
107	CONTC/0003929/2020	PRADEEP KUMAR DASH AKRURA SAHU VS	ADV P.K.PATTANAYAK VS	// // 0
108	CONTC/0003930/2020	SATYABRATA SAHOO POULASTI SAHOO VS	P.K.PATTANAYAK P.K.PATTANAYAK VS	// // 0
109	CONTC/0003931/2020	SATYABRATA SAHOO SHRI CHITTARANJAN MANGARAJ VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
110	CONTC/0003932/2020	DR.BISVA RANJAN PATI PADMANAV ROUT VS	SUSANTA KUMAR DASH SUSANTA KUMAR DASH VS	// // 0
111	CONTC/0003933/2020	MONA SHARMA HEMANTA KUMAR MAHANTA VS	B.N.PARIDA B.N.PARIDA VS	// // 0
112	CONTC/0003934/2020	SATYABRATA SAHU LAXMI NARAYANPUR GRAM PANCHAYAT VS	ADV ADV VS	// // 0
113	CONTC/0003935/2020	BALWANT SINGH HAREKRISHNA ROUT VS	ADV ADV VS	// // 0
		SATYABRATA SAHOO		//

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114	CONTC/0003936/2020	DEBENDRANATH SAHOO VS SATYABRATA SAHU	ADV VS	// 0 //
115	CONTC/0003937/2020	SANATAN MOHANTA VS SATYABRATA SAHU	ADV VS	// 0 //
116	CONTC/0003938/2020	SURESH CHANDRA MAHANTA VS SATYABRATA SAHU	ADV VS	// 0 //
117	CONTC/0003939/2020	LUCY GRACE TETE VS SATYABRATA SAHU	ADV VS	// 0 //
118	CONTC/0003940/2020	SHRADDHAKAR PRADHAN VS SATYABRATA SAHU	ADV VS	// 0 //
119	CONTC/0003941/2020	NABA KISHORE SAHOO VS SATYABRATA SAHOO	ADV VS	// 0 //
120	CONTC/0003942/2020	JAGADANANDA DHAL VS SATYABRATA SAHU	ADV VS	// 0 //
121	CONTC/0003943/2020	RAJENDRA PRASAD PRADHAN VS SATYABRATA SAHOO	ADV VS	// 0 //
122	CONTC/0003944/2020	DAMAYANTI SAHU VS SATYABRATA SAHU	ADV VS	// 0 //
123	CONTC/0003945/2020	GUNA SAGAR PATTANAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
124	CONTC/0003946/2020	ARABINDA PRADHAN VS SATYABRATA SAHOO	ADV VS	// 0 //
125	CONTC/0003947/2020	BADRI NARAYAN MISHRA	UMESH CHANDRA PATNAIK	//

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		VS	VS	0
		ANJAN KUMAR MANIK		//
126	CONTC/0003948/2020	NRUSHINGHA SAHOO	ADV	//
		VS	VS	0
		YOGESH PATTEL		//
127	CONTC/0003949/2020	BASANTI DAS	ADV	//
		VS	VS	0
		SHRIBACHHA NAYAK		//
128	CONTC/0003950/2020	PARSURAM PATI	ADV	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
129	CONTC/0003951/2020	BANAMBAR NAYAK	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
130	CONTC/0003952/2020	KALPALATA PANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
131	CONTC/0003953/2020	BASUDEV NANDA	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
132	CONTC/0003954/2020	AUROBINDO CHOUDHURY	SANTOSH KUMAR NANDA	//
		VS	VS	0
		SUSHANT KUMAR SINGH		//
133	CONTC/0003955/2020	SABARA BISWAL	ADV	//
		VS	VS	0
		MONA SHARMA		//
134	CONTC/0003956/2020	SAUMITRI NAIK	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
135	CONTC/0003957/2020	RAJENDRA NARAYAN SAHOO	ADV	//
		VS	VS	0
		ASHWIN MISHRA		//
136	CONTC/0003958/2020	SUDAM NAYAK	ADV	//
		VS	VS	0

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137	CONTC/0003959/2020	SATYABRATA SAHU SUKANTI KU.PRUSTY VS	ADV VS	// // 0
138	CONTC/0003960/2020	PRAFULLA KUMAR NANDA SRIDHAR KUMAR PRADHAN VS	ADV VS	// // 0
139	CONTC/0003961/2020	SATYANANDA SAHOO KAILASH CHANDRA SWAIN VS	M/S KRISHNA CHANDRA SAHU VS	// // 0
140	CONTC/0003962/2020	ANU GARG MAGUNI CHARAN RATH VS	ADV VS	// // 0
141	CONTC/0003963/2020	SATYABRATA SAHOO HRUDANANDA BISWAL VS	ADV VS	// // 0
142	CONTC/0003964/2020	SATYABRATA SAHOO SATYA NARAYAN PRADHAN VS	M/SKRISHNA CHANDRA SAHU VS	// // 0
143	CONTC/0003965/2020	ANU GARG HIMANSU SEKHAR MOHAPATRA VS	ADV VS	// // 0
144	CONTC/0003966/2020	SATYABRATA SAHOO GANAPATI SAHU VS	S.C.DEV.DASH VS	// // 0
145	CONTC/0003967/2020	SATYABRATA SAHOO TRILOCHAN TRIPATHY VS	M/S KRISHNA CHANDRA SAHU VS	// // 0
146	CONTC/0003968/2020	ANU GARG PADUMAN KUMAR PANDA VS	M/S KRISHNA CHANDRA SAHU VS	// // 0
147	CONTC/0003969/2020	ANU GARH ACHYUTANANDA BEHERA VS	ADV VS	// // 0
		DR. MONA SHARMA		//

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148	CONTC/0003970/2020	SHARABAN KUMAR JAL VS SATYABRATA SAHOO	ADV VS	// 0 //
149	CONTC/0003971/2020	PRAVAKAR SAHOO VS SAMARTH VERMA	ADV VS	// 0 //
150	CONTC/0003972/2020	PRAVAT KUMAR SAMAL VS SATYABRATA SAHU	ADV VS	// 0 //
151	CONTC/0003973/2020	RANJAN KUMAR SAMAL VS SATYABRATA SAHOO	ADV VS	// 0 //
152	CONTC/0003974/2020	PANCHANAN PARIDA VS SATYABRATA SAHU	ADV VS	// 0 //
153	CONTC/0003975/2020	GAGAN BIHARI MOHANTY VS SAMARTH VERMA	ADV VS	// 0 //
154	CONTC/0003976/2020	RASMI RANJAN DASH VS BICHITRANANDA NAYAK	ADV VS	// 0 //
155	CONTC/0003977/2020	BHUBANESWAR MOHANTA VS SATYABRATA SAHU	ADV VS	// 0 //
156	CONTC/0003978/2020	BABAJI SAHOO VS MRUTYUNJAY BHUYAN	ADV VS	// 0 //
157	CONTC/0003979/2020	RATNAKAR RAY VS SATYABRATA SAHU	ADV VS	// 0 //
158	CONTC/0003980/2020	GOURA CHANDRA MOHANTA VS SATYABRATA SAHU	ADV VS	// 0 //
159	CONTC/0003981/2020	PRAVAT KUMAR DAS	PRAMODA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE D.S.P.,(VIG)		//
160	CONTC/0003982/2020	SOVA DAS	ADV	//
		VS	VS	()
		SATYABRATA SAHU		//
161	CONTC/0003983/2020	DUKHISHYAM HOTTA	ADV	//
		VS	VS	()
		MADHUSUSDAN PADHI		//
162	CONTC/0003984/2020	MEENA KUMARI PATRA	ADV	//
		VS	VS	()
		SATYABRATA SAHU		//
163	CONTR/0000044/2020	SAGAR MISHRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. UMA SHANKAR DASH		//
164	CONTR/0000045/2020	SAUMESH KUMAR MAHARANA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. AKHILESVAR SINGH		//
165	CONTR/0000046/2020	DEEPIKA JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. UMA SHANKAR DASH		//
166	CONTR/0000047/2020	DEBASHISH NANDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. PRATYUSH DIWAKAR		//
167	CONTR/0000048/2020	DILLIP KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. AKHILESVAR SINGH		//
168	CONTR/0000049/2020	KRUSHNA CHANDRA JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		DR. UMA SHANKAR DASH		//
169	CRLA/0000489/2020	SUSANTA NAIK @ HANUMAN @ KOSA	J.N.PANDA	BHAWANIPATNA SADAR /28 /2013
		VS	VS	()
		STATE OF ODISHA		//
170	CRLA/0000490/2020	SUSANTIA @ SUSANTA BHUTIA @ BEHERA	RAJESH KUMAR MAHAPATRA	INDUASTRIAL,NISA /217 /2012
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLA/0000491/2020	STATE OF ODISHA DEBASHIS SAMANTARAY @ DEBUN VS	B.S.DASPARIDA VS	// MAHILA P.S.(BBSR) /53 /2017 ()
172	CRLA/0000492/2020	STATE OF ODISHA JAJATI DEHURY VS	PRANAB KUMAR SAMANTRAY VS	// PARJANG /191 /2020 ()
173	CRLA/0000493/2020	STATE OF ODISHA SANGRAM BHANJ VS	PRADEEP KUMAR DAS VS	// DHUSURI /141 /2020 ()
174	CRLMA/0000133/2020	STATE OF ODISHA LOKANATH HARIJAN VS	SANTOSH KUMAR DASH VS	// NABARANGAPUR TOWN /24 /2017 ()
175	CRLMC/0001373/2020	STATE OF ODISHA JYOTI RANJAN MOHAPATRA VS	SAMIR KUMAR MISHRA VS	// MAHILA (BERHAMPUR) /26 /2017 ()
176	CRLMC/0001374/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	M/S RAVISHANKAR SAMAL VS	// PARADEEP /249 /2002 ()
177	CRLMC/0001375/2020	STATE OF ORISSA ARYA PATTNAIK VS	M/S JUGALA KISHOR PANDA VS	// KHARABEL NAGAR P.S. /123 /2003 ()
178	CRLMC/0001376/2020	STATE OF ORISSA SANDEEP@SANDEEP KUMAR MOHANTY VS	MIHIR KANTA RATH VS	// / /0 ()
179	CRLMC/0001377/2020	STATE OF ODISHA DILESWAR MAJHI@DILLIP VS	A.K.SAHOO VS	// REAMAL /9 /2007 ()
180	CRLMC/0001378/2020	STATE OF ODISHA HITESH KUMAR VS	KOUSIK ANANDA GURU VS	// AIRPORT /226 /2019 ()
181	CRLMC/0001379/2020	STATE OF ODISHA JEEBAN MOHAN NAYAK VS STATE OF ODISHA	M/S RAMAKANTA NAYAK VS	// MARKAT NAGAR /120 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0001380/2020	DR. MANORANJAN DASH VS CENTRAL BUREAU INVESTIGATION (CBI)	SASANKA S. SATAPATHY VS	/ /0 0 //
183	CRLMP/0001084/2020	BIJAYALAXMI DASH VS SUPERINTENDENT OF POLICE	PRASANNA KUMAR DASH VS	/ /0 0 //
184	CRLMP/0001085/2020	SUKANTI SETHI VS SUPERINTENDENT OF POLICE,NAYAGARH	BIJAYA KUMAR PARIDA-2 VS	/ /0 0 //
185	CRLMP/0001086/2020	KANHU CHARAN MUKHARI VS STATE OF ODISHA	MONOMOY BASU VS	BHOGRAI /173 /2020 0 //
186	CRLMP/0001087/2020	MONALISHA SAMANTRAY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	/ /0 0 //
187	CRLMP/0001088/2020	SASMITA SENAPATI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	/ /0 0 //
188	CRLMP/0001089/2020	SARMILA DAS VS STATE OF ODISHA	K.C.TRIPATHY VS	/ /0 0 //
189	CRLMP/0001090/2020	JAGANNATH BARIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	/ /0 0 //
190	CRLMP/0001091/2020	K.SATRUGHANA PATRO VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 0 //
191	CRLMP/0001092/2020	RUPAL MAKHIJA VS SUPERINTENDENT OF POLICE	SUSHANTA KUMAR JOSHI VS	/ /0 0 //
192	CRLMP/0001093/2020	BRAJENDRA KUMAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	AIRPORT /227 /2019 0 //
193	CRLMP/0001094/2020	NAROTTAM SAHOO	DURGA PRASAD DHAL	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	CRLMP/0001095/2020	STATE OF ODISHA NIRANJAN BARPANDA	SHIVSANKAR MOHANTY	// / /0
		VS	VS	()
195	CRLMP/0001096/2020	THE STATE OF ORISSA PRATAP BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
196	CRLMP/0001097/2020	STATE OF ODISHA KENULATA SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
197	CRLMP/0001098/2020	STATE OF ODISHA SADHANA LENKA	PRONOY MOHANTY	// / /0
		VS	VS	()
198	CRLMP/0001099/2020	STATE OF ODISHA GEETANJALI BISWAL	B.M.SARANGI	// JODAPADAR /126 /2020
		VS	VS	()
199	CRLMP/0001100/2020	SUPERINTENDENT,POLICE BANALATA MALLIK	RAVISHANKAR SAMAL	// TIRTOL /193 /2020
		VS	VS	()
200	CRLMP/0001101/2020	STATE OF ODISHA BIPIN SETHI	RAVISHANKAR SAMAL	// KAKATAPUR /180 /2019
		VS	VS	()
201	CRLMP/0001102/2020	STATE OF ODISHA BENGULI MALIK	PRAMOD KUMAR MISHRA	// PATTAMUNDAI /250 /2020
		VS	VS	()
202	CRLREV/0000381/2020	STATE OF ODISHA BIBEKANANDA NATH	SAMVIT MOHANTY	// PARADEEP LOCK /127 /2020
		VS	VS	()
203	CRLREV/0000382/2020	STATE OF ODISHA MINATI POLAI	S.S.RAY-2	// BHANJANAGAR /184 /2020
		VS	VS	()
204	CRLREV/0000383/2020	STATE OF ODISHA EBIEL RAITA	SOUBHAGYA KUMAR DASH	// SERANGO /22 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	FAO/0000661/2020	STATE OF ODISHA MUTHE HERNA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // 0 //
206	FAO/0000662/2020	JAYANTI SINGH VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
207	ITA/0000037/2020	RAJENDRA KUMAR SAHOO VS THE ASST. COMMISSIONER OF INCOME TAX	B.PANDA VS	// 0 //
208	LAA/0000021/2020	UNION OF INDIA VS SARVAN SINGH BAJWA	PARTHA SARATHI NAYAK VS	// 0 //
209	MACA/0000650/2020	DIVISONAL MANAGER,NEW INDIA ASSURANCE CO. LTD. VS MILI KATUAL @ MALIK	SIBRAM CHANDRA MOHANTY VS	// 0 //
210	MACA/0000651/2020	THE LEGAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED VS SUJATA PATRA	ADAMIA COMPANY LIMITED VS	// 0 //
211	MACA/0000652/2020	SANJUKTA DAS VS VELUMANI R	PRADEEP KUMAR MISHRA VS	// 0 //
212	MACA/0000653/2020	ORIENTAL INSURANCE CO. LTD. VS BUDHURAM MUNDA	P.K.MAHALI VS	// 0 //
213	MACA/0000654/2020	ORIENTAL INSURANCE CO. LTD. VS BOULA PATRA	P.K.MAHALI VS	// 0 //
214	MACA/0000655/2020	ORIENTAL INSURANCE CO. LTD. VS LABANYABATI SANDIL	P.K.MAHALI VS	// 0 //
215	MACA/0000656/2020	BRANCH MANAGER ORIENTAL INSURANCE CO. LTD. VS JHUNU MOHAPATRA	COYAN BEHARI DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	MACA/0000657/2020	BRANCH MANAGER ORIENTAL INSURANCE CO. LTD. VS JHUNU MOHAPATRA	ADV. BEHARI DAS VS	// 0 //
217	MACA/0000658/2020	THE MANAGER,LEGAL CELL,M/S THE NATIONAL AGENCIES VS JITENDRA PANIGRAHI	ADV. BEHARI DAS VS	// 0 //
218	RSA/0000190/2020	DURGESH NANDINI JENA VS SARAT BIHARI JENA	P.K.SAHOO VS	// 0 //
219	RVWPET/0000295/2020	BRANCH MANAGER,ODISHA GRAMYA BANKTUNA SAHU VS SHISHIR KUMAR KHUNTIA	VS VS	// 0 //
220	RVWPET/0000296/2020	SURYAKANT SANGANERIA VS STATE OF ODISHA	A.SANGANERIA VS	// 0 //
221	RVWPET/0000297/2020	SUBHENDRA KUMAR BHANJA VS STATE OF ODISHA	ADV VS	// 0 //
222	TRP(C)/0000150/2020	KALPANA PAL VS SANJEEV KUMAR PAL	ARIJEET MISHRA VS	// 0 //
223	TRP(C)/0000151/2020	SUNITA MOHANKUDO VS PRASHANT KUMAR GAUDA	TUKUNA KUMAR MISHRA VS	// 0 //
224	TRP(C)/0000152/2020	CHAITANYA RAM VS SAGARIKA DALAI	P.R.CHHATOI VS	// 0 //
225	TRPCRL/0000042/2020	BISWAJIT BEHERA VS STATE OF ODISHA	KALPATARU MISHRA VS	BOLANGIR SADAR /112 /2009 0 //
226	WA/0000550/2020	THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF VS NIHAR RANJAN SAHOO	AGRICULTURE AND FARMERS EMPOWERMENT VS	0 //
227	WA/0000551/2020	BINAY BHUSAN SWAIN MOHAPATRA	RASBIHARI MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WA/0000552/2020	BALARAM SETHI	RAS BIHARI MOHAPATRA	//
		VS	VS	0
		DINESH KUMAR RAY		//
229	WA/0000553/2020	DR.PRABHAT KUMAR MALLICK	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WA/0000554/2020	ODISHA GRAMYA BANK	SADAYA LAXMI PATNAIK	//
		VS	VS	0
		DEPUTY CHIEF LABOUR COMMISSIONER		//
231	WA/0000555/2020	DR. RASMITA SAHOO	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WA/0000556/2020	STATE OF ODISHA	S.C. (S. AND ME) DEPT.	//
		VS	VS	0
		BIDYADHAR SAHOO		//
233	WA/0000557/2020	STATE OF ODISHA	SR. S.C. (S. AND ME) DEPT.	//
		VS	VS	0
		UDAYNATH NAYAK		//
234	WA/0000558/2020	STATE OF ORISSA	S.C.(S. AND M.E.)DEPT.	//
		VS	VS	0
		ANJAN KUMAR MOHARANA		//
235	WA/0000559/2020	BOARD OF SECONDARY EDUCATION,ORISSA	S.S.RAO	//
		VS	VS	0
		RADHA KRUSHNA BARIK		//
236	WP(C)/0024188/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT IN PERSON		//
		VS	VS	0
		THE STATE OF ODISHA		//
237	WP(C)/0024189/2020	GAUTAM SIDDIQUE	IN PERSON	//
		VS	VS	0
		GOVT. OF ODISHA		//
238	WP(C)/0024190/2020	M/S ZENITH MINING (P) LTD.	CHINMAYA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0024191/2020	STATE OF ODISHA ARJUN MURMU VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
240	WP(C)/0024192/2020	STATE OF ODISHA SARMILA MURMU VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
241	WP(C)/0024193/2020	STATE OF ODISHA AJIT KUMAR MURMU VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
242	WP(C)/0024194/2020	STATE OF ODISHA SANJAY KUMAR SOREN @ SANJAY SOREN VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
243	WP(C)/0024195/2020	STATE OF ODISHA NIMAIN CHARAN NAYAK VS	K.K.SWAIN VS	// // ()
244	WP(C)/0024196/2020	STATE OF ODISHA SANTANU KUMAR MALLA VS	M/S TANMAYA MISHRA,S.SENAPATI,S.DAS,A.MISHRA TRILOCHAN NANDA VS	// // ()
245	WP(C)/0024197/2020	STATE OF ODISHA CHANDRA SEKHAR SAHU VS	K.K.SWAIN VS	// // ()
246	WP(C)/0024198/2020	STATE OF ODISHA JOSINTA @ JASINTA TIRKEY VS	M/S TANMAYA MISHRA,S.SENAPATI,S.DAS,A.MISHRA TRILOCHAN NANDA VS	// // ()
247	WP(C)/0024199/2020	COMMISSIONER CUM SECRETARY TO GOVT. ABHAYA KUMAR NAYAK VS	SATYAJIT MOHAPATRA-2 VS	// // ()
248	WP(C)/0024200/2020	STATE OF ODISHA WESCO UTILITY VS	SUMIT LAL VS	// // ()
249	WP(C)/0024201/2020	STATE OF ODISHA MUKESH KUMAR MAHANAYAK VS	BIPLAB MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0024202/2020	PRADEEP KUMAR BHUTIA VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
251	WP(C)/0024203/2020	KIRAN KUMAR BEHERA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
252	WP(C)/0024204/2020	PHAKIR MOHAN NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
253	WP(C)/0024205/2020	JAYANTA KUMAR SETHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
254	WP(C)/0024206/2020	SURESH KUMAR DAS VS THE CENTRAL PROVIDENT FUND COMMISSIONER	SOUBHAGYA KUMAR DASH VS	// 0 //
255	WP(C)/0024207/2020	WESCO UTILITY VS STATE OF ODISHA	SUMIT LAL VS	// 0 //
256	WP(C)/0024208/2020	BIREN KUMAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	// 0 //
257	WP(C)/0024209/2020	BIRAJA BAHINEE VS STATE OF ODISHA	ASHOK KUMAR BISWAL VS	// 0 //
258	WP(C)/0024210/2020	WESCO UTILITY VS STATE OF ODISHA	SUMIT LAL VS	// 0 //
259	WP(C)/0024211/2020	MITUSHREE PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA (1) VS	// 0 //
260	WP(C)/0024212/2020	NARESH CHANDRA BHANJA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0024213/2020	KRUSHNA CHANDRA NAIK	BIRAJA PRASANNA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024214/2020	SANTOSH KUMAR ROUT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024215/2020	NABAKISHORE NAIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD		//
264	WP(C)/0024216/2020	NABAKISHORE NAIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD		//
265	WP(C)/0024217/2020	PURNA CHANDRA PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024218/2020	BASUDEV MURMU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024219/2020	MANORANJAN SENAPATI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024220/2020	SUDAM CHARAN MEHER	M/S. PRAHALLADA SAHU	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0024221/2020	PRAFULLA KUMAR GOUDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR		//
270	WP(C)/0024222/2020	UMESH PRASAD SAHU	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024223/2020	NILAMBAR SWAIN	TRILOCHAN NANDA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0024224/2020	UMESH PRASAD SAHU	KISHORE KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0024225/2020	STATE OF ODISHA UMESH PRASAD SAHU VS	KISHORE KUMAR MISHRA VS	// // 0
274	WP(C)/0024226/2020	STATE OF ODISHA RABISUNDA BARIK VS	TRILOCHAN NANDA VS	// // 0
275	WP(C)/0024227/2020	UNION OF INDIA BHARATI DAS VS	DR.SUJATA DASH VS	// // 0
276	WP(C)/0024228/2020	THE CHAIRMAN LERSEN AND TOUBRO LTD. PRASANT @ PRASANA @ PRASANTA KUMAR PRAHLLADA SAHU VS	PRANIL KUMAR PRAHLLADA SAHU VS	// // 0
277	WP(C)/0024229/2020	STATE OF ODISHA ACHHAB CHARAN NAYAK VS	J.M.PATTANAIAK VS	// // 0
278	WP(C)/0024230/2020	STATE OF ODISHA DR.SUKESHINI MOHARANA VS	SANJIB KHANDAYATRAY VS	// // 0
279	WP(C)/0024231/2020	THE CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION GOVIND CHARAN MOHARANA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
280	WP(C)/0024232/2020	UNION OF INDIA DURGA PRASAD SAHU VS	DEBAJYOTI CHATTERJEE VS	// // 0
281	WP(C)/0024233/2020	BRANCH MANAGER LIFE INSURENCE CORPORATION OF INDIA GOVINDAM PROJECTS (P) LTD. VS	SREEJIT MOHANTY VS	// // 0
282	WP(C)/0024234/2020	ODISHA MINING CORPORATION LIMITED BASANTA KUMAR MOHANTY VS	JITENDRA KUMAR DIGAL VS	// // 0
283	WP(C)/0024235/2020	DIRECTOR OF ESTATES, G.A. AND P.G.DEPT. URMILA SAHOO VS	KAILASH CHANDRA SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0024236/2020	BHARATI BISWAL VS THE COLLECTOR NAYAGARH	BIJAYA KUMAR PARIDA..2 VS	// 0 //
285	WP(C)/0024237/2020	PRADIP KUMAR NAYAK VS THE COLLECTOR KANDHAMAL	BIJAYA KUMAR PARIDA..2 VS	// 0 //
286	WP(C)/0024238/2020	KABITA KUMAR MOHAPATRA VS STATE OF ODISHA	P.C.CHHATOI VS	// 0 //
287	WP(C)/0024239/2020	NANDITA MOHANTY VS STATE OF ODISHA	P.C.CHHATOI VS	// 0 //
288	WP(C)/0024240/2020	INTERNATIONAL POLYTECHNIC VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
289	WP(C)/0024241/2020	SANTOS KUMAR LENKA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS	// 0 //
290	WP(C)/0024242/2020	PURNA CHANDRA MISHRA VS STATE OF ODISHA	ANTARYAMI SWAIN VS	// 0 //
291	WP(C)/0024243/2020	AJAYA KUMAR DAS VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
292	WP(C)/0024244/2020	JYOSTNAMAYI BHOI VS STATE OF ODISHA	M/S LAXMINARAYAN PATEL VS	// 0 //
293	WP(C)/0024245/2020	SUKADEV SETHI VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
294	WP(C)/0024246/2020	UDAYA ROUT VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0024247/2020	SESADEV JENA	ARJUNA CHARAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024248/2020	PRASANTA KUMAR BEHERA	BABITA KUMARI PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024249/2020	DUSHASHAN BAG	M/S LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024250/2020	SUNAKAR SHARMA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		ADDL.D.G.OF FIRE SERVICE, COMMANDANT GENERAL		//
299	WP(C)/0024251/2020	DURGA CHARAN BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024252/2020	CHANDRA SEKHAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024253/2020	KARUNAKAR KHANDA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		SUPERINTENDENT OF POLICE BALASORE		//
302	WP(C)/0024254/2020	MONALISA PATTNAİK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024255/2020	MOUJI MAJHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024256/2020	KARUNAKAR JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024257/2020	LAXMINARAYAN RAYCHAUDHURY	SURYA NARAYAN PATNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0024258/2020	JAGABANDHU JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0024259/2020	STATE OF ODISHA DHABALESWAR JENA VS	KHIROD K. ROUT VS	// // 0
308	WP(C)/0024260/2020	STATE OF ODISHA BASUDEV DIGAR VS	MANOJ KUMAR PATI VS	// // 0
309	WP(C)/0024261/2020	THE REVENUE DIVISIONAL COMMISSIONER KULAMANI DAS VS	K.K.SWAIN VS	// // 0
310	WP(C)/0024262/2020	STATE OF ODISHA JAGABANDHU SAHU VS	S.C.D.DASH VS	// // 0
311	WP(C)/0024263/2020	STATE OF ODISHA PRANANATH BHANDA VS	KHIROD K. ROUT VS	// // 0
312	WP(C)/0024264/2020	STATE OF ODISHA ASHOK KUMAR PANDIT VS	SURYA NARAYAN PATNAIK VS	// // 0
313	WP(C)/0024265/2020	STATE OF ODISHA GANGADHAR DASH VS	KHIROD K. ROUT VS	// // 0
314	WP(C)/0024266/2020	STATE OF ODISHA SUJATA SATAPATHY VS	SURYA NARAYAN PATNAIK VS	// // 0
315	WP(C)/0024267/2020	STATE OF ODISHA CHAKRADHAR PRASAD GANTAYAT VS	SIDHESWAR MALLIK VS	// // 0
316	WP(C)/0024268/2020	STATE OF ODISHA TRILOCHAN SAHOO VS	S.C.DEV DASH VS	// // 0
317	WP(C)/0024269/2020	STATE OF ODISHA PRATAP CHANDRA GIRI VS STATE OF ODISHA	S.C.DEV DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0024270/2020	BIBHUTI BHUSAN SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR	PRASANNA KUMAR MISHRA VS	// 0 //
319	WP(C)/0024271/2020	RADHESHYAM NAIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
320	WP(C)/0024272/2020	SANJAY KUMAR ROUT VS STATE OF ODISHA	S.C.DEV. DASH VS	// 0 //
321	WP(C)/0024273/2020	SUSANT KUMAR MISHRA VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
322	WP(C)/0024274/2020	DAMODAR DAS VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
323	WP(C)/0024275/2020	TRIPTI NAIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
324	WP(C)/0024276/2020	BHAGIRATH NANDY VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
325	WP(C)/0024277/2020	SAMIRA PRADHAN VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
326	WP(C)/0024278/2020	PARTHIBA KHADIKAR VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
327	WP(C)/0024279/2020	PRANAB KUMAR MISHRA VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
328	WP(C)/0024280/2020	BINAPANI MAHALIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
329	WP(C)/0024281/2020	CHITTARANJAN MANGARAJ	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024282/2020	PRASANTA KUMAR PANDA	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024283/2020	BIRENDRA KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024284/2020	PRADIP KUMAR PRADHAN @ PRADIP PRADHAN	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024285/2020	S. K. DANIEL	P.C. CHHINCHANI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024286/2020	NALINI PRAVA SARAPH	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024287/2020	CHIRANJIVEE PATRA	SIDHARTH PR. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024288/2020	SATYANANDA BARIK	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0024289/2020	ARATI KUMARI NAYAK	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024290/2020	NIRANJAN DASH	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024291/2020	PURNA CHANDRA PRADHAN	SIDHARTH PR. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024292/2020	NABA KISHORE DAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0024293/2020	STATE OF ODISHA LAXMI KANTA PANDA VS	PURUSOTTAM CHULI VS	// // 0
342	WP(C)/0024294/2020	STATE OF ODISHA PABITRA MOHAN SETHI VS	SIBA PRASAD SWAIN VS	// // 0
343	WP(C)/0024295/2020	STATE OF ODISHA JAGABANDHU DAS VS	BISWA PRAKASH DHAL VS	// // 0
344	WP(C)/0024296/2020	THE COLLECTOR BHADRAK PRATIMA KUMARI PANI VS	SUBRATA MISHRA VS	// // 0
345	WP(C)/0024297/2020	STATE OF ODISHA ARUN KUMAR BISWAL VS	SUSANTA KUMAR DASH VS	// // 0
346	WP(C)/0024298/2020	THE STATE OF ODISHA RAJASHREE MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
347	WP(C)/0024299/2020	STATE OF ODISHA SITESH PATTNAIK VS	BIBEKANANDA BHUYAN VS	// // 0
348	WP(C)/0024300/2020	STATE OF ODISHA GOPAL CHARAN DAS VS	SUBRATA MISHRA VS	// // 0
349	WP(C)/0024301/2020	SPECIAL LAND ACQUISITION OFFICER, SALAGAON BENUDHAR JENA VS	JAGANNATH SENAPATI VS	// // 0
350	WP(C)/0024302/2020	PRINCIPAL SECY. TO GOVT. OF ODISHA, LABOUR AND E.S.I. DEPT. PARSURAM NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
351	WP(C)/0024303/2020	STATE OF ODISHA LAXMIKANTA MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0024304/2020	SANTANU KUMAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
353	WP(C)/0024305/2020	MANORANJAN BEHRA VS STATE OF ODISHA	B.K.SAHOO VS	// 0 //
354	WP(C)/0024306/2020	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
355	WP(C)/0024307/2020	RADHA KRISHNA PATI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
356	WP(C)/0024308/2020	THE DIVISIONAL MANAGER, THE ORIENTAL BANK OF INDIA, VS CHAIRPERSON, PERMANENT LOK ADALAT(PUBLIC UTILITY SERVICES)	BIBHUTI BHUSAN MISHRA VS	// 0 //
357	WP(C)/0024309/2020	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
358	WP(C)/0024310/2020	TAPAN KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
359	WP(C)/0024311/2020	T.BALARAM KISSAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
360	WP(C)/0024312/2020	NARESH KUMAR PODDAR VS UNION OF INDIA	RITU RANJAN CHHOTTARAY VS	// 0 //
361	WP(C)/0024313/2020	SATYANANDA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
362	WP(C)/0024314/2020	UMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
363	WP(C)/0024315/2020	MADHABANANDA JENA	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024316/2020	SURENDRA KUMAR PATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024317/2020	PARTHASARATHI JENA	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024318/2020	GOBINDA CHANDRA ROUT	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024319/2020	SUSHIL KUMAR PANDA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024320/2020	SUDHARANI MISHRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024321/2020	SATYABRAT BISWAL	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024322/2020	BRAJA KISHOR PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024323/2020	RAMESH CHANDRA NAYAK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024324/2020	DINESH AGARWAL	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024325/2020	LAXMAN KUMAR BARIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024326/2020	PRADEEP KUMAR SWAIN	TUSHAR KANTA NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0024327/2020	STATE OF ODISHA ANIL KUMAR BISWAL VS	K.K.SWAIN VS	// // 0
376	WP(C)/0024328/2020	STATE OF ODISHA RAGHUNATH PRADHAN VS	K.K.SWAIN VS	// // 0
377	WP(C)/0024329/2020	STATE OF ODISHA KALAKAR JENA VS	TUSHAR KANTA NAYAK VS	// // 0
378	WP(C)/0024330/2020	COLLECTOR AND DISTRICT MAGISTRATE KEONJHAR MINATI PAL VS	SUPRIYA PATRA VS	// // 0
379	WP(C)/0024331/2020	UNION OF INDIA NABA KISHORE BISWAL VS	TUSHAR KANTA NAYAK VS	// // 0
380	WP(C)/0024332/2020	STATE OF ODISHA ASHOK PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0
381	WP(C)/0024333/2020	STATE OF ODISHA PRAVASH RANJAN SAHU VS	K.K.SWAIN VS	// // 0
382	WP(C)/0024334/2020	STATE OF ODISHA PADMANAV PANDA VS	TUSHAR KANTA NAYAK VS	// // 0
383	WP(C)/0024335/2020	STATE OF ODISHA PRAKASH KUMAR BHUJABAL VS	NIRANJAN LENKA VS	// // 0
384	WP(C)/0024336/2020	STATE OF ODISHA SHISHIR KUMAR BISWAL VS	TUSHAR KANTA NAYAK VS	// // 0
385	WP(C)/0024337/2020	STATE OF ODISHA PRASHANT KUMAR DASH VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0024338/2020	PARBATI KAMILA VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
387	WP(C)/0024339/2020	P.KRISHNA CHANDRA DORA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
388	WP(C)/0024340/2020	HIMADREE KUMAR MALLIK VS STATE OF ORISSA	A.K.MOHANTY-B VS	// 0 //
389	WP(C)/0024341/2020	BIRAJA PRASAD PATRO VS UNION OF INDIA	SUPRIYA PATARA VS	// 0 //
390	WP(C)/0024342/2020	SARAT CHANDRA NAYAK VS THE COLLECTOR JAJPUR	BISWA PRAKASH DHAL VS	// 0 //
391	WP(C)/0024343/2020	PARSHURAM BHOI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
392	WP(C)/0024344/2020	NIHAR RANJAN MAHANTA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
393	WP(C)/0024345/2020	JAGANNATH STEELS AND POWER LIMTED VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
394	WP(C)/0024346/2020	MARTTANDDEV SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
395	WP(C)/0024347/2020	SIBABRATA MALLICK VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
396	WP(C)/0024348/2020	DHARANIDHAR BARIK VS STATE OF ODISHA	K.SWAIN VS	// 0 //
397	WP(C)/0024349/2020	JYOTI PRASAD	SMITARANJAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHAIRMAN OF MEDICAL COUNCIL OF INDIA		//
398	WP(C)/0024350/2020	SARAT CHANDRA ROUT	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0024351/2020	KSHIROD KUMAR SENAPATI	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0024352/2020	ABHAYA KUMAR DEBATA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024353/2020	JOGESWAR SAHU	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0024354/2020	DEBASIS MISHRA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0024355/2020	NAMITARANI DAS	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0024356/2020	SABITA MANJARI NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0024357/2020	HDFC BANK LTD, BARIPADA	RAJJEET ROY	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY ODISHA, CUTTACK		//
406	WP(C)/0024358/2020	SUBHENDU KUMAR PANDA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024359/2020	PRAGYAN PATRA	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0024360/2020	RAMESH CHANDRA MAHANAND	K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0024361/2020	STATE OF ODISHA JAYA KUMAR SAHU VS	K.SWAIN VS	// // 0
410	WP(C)/0024362/2020	STATE OF ODISHA HDFC BANK LTD. VS	RAJJEET ROY VS	// // 0
411	WP(C)/0024363/2020	STATE TRANSPORT AUTHORITY ODISHA, CUTTACK BIRENDRA KUMAR SAMAL VS	DEBADATTA MOHANTY VS	// // 0
412	WP(C)/0024364/2020	STATE OF ODISHA BHUBANANDA RAY VS	DEEPALI MAHAPATRA VS	// // 0
413	WP(C)/0024365/2020	STATE OF ODISHA BANDITA RANI RATH VS	RAJJEET ROY VS	// // 0
414	WP(C)/0024366/2020	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. RABINDRA KUMAR SWAIN VS	K.C.TRIPATHY VS	// // 0
415	WP(C)/0024367/2020	BRANCH MANAGER, IOB T. SRIDEVI PATRA VS	BAIBASWATA PANIGRAHI VS	// // 0
416	WP(C)/0024368/2020	STATE OF ODISHA KUMARA KHATUA VS	K.C.TRIPATHY VS	// // 0
417	WP(C)/0024369/2020	S.D.M., JAJPUR PRAVATNALINISAHOO VS	TRILOCHAN PANIGRAHI VS	// // 0
418	WP(C)/0024370/2020	THE CHIEF MANAGER, SBI M/S EDO INFORMATICS (P) LTD. VS	G.R.VERMA VS	// // 0
419	WP(C)/0024371/2020	REGISTRAR OF COMPANIES, ORISSA SUBRAT KUMAR DAS VS	SUSHAT KUMAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0024372/2020	SUDHIR SAHU VS STATE OF ODISHA	P.K.PATTNAYAK VS	// 0 //
421	WP(C)/0024373/2020	SOMANATH SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
422	WP(C)/0024374/2020	JAYAJNTI SINGH VS STATE OF ODISHA	PRAFULLA CH.DAS VS	// 0 //
423	WP(C)/0024375/2020	KIRAN BISWAS VS THE AUTHORISED OFFICER	PABITRA KUMAR NAYAK VS	// 0 //
424	WP(C)/0024376/2020	M/S.NAGEN HOSPITALITY SERVICES PVT.LTDR.P.KAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	 VS	// 0 //
425	WP(C)/0024377/2020	M/S.NAGEN CATERER VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	R.P.KAR VS	// 0 //
426	WP(C)/0024378/2020	NEPAL CHANDRA MAHARANA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
427	WP(C)/0024379/2020	BASANTA KUMAR RANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
428	WP(C)/0024380/2020	SUBASH KUMAR AGARWAL VS DEBAPRASAD DAS	A.B.PARIDA VS	// 0 //
429	WP(C)/0024381/2020	NIRANJAN NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
430	WP(C)/0024382/2020	CHHACHINDRA MUDULI VS ENDWOMENT COMMISSIONER	A.B.PARIDA VS	// 0 //
431	WP(C)/0024383/2020	GADADHAR SETHI	M/S.BRUNDABAN ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0024384/2020	NIRANJAN SWAIN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0024385/2020	PRANAB KUMAR PAL	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0024386/2020	SAHADEB MAZUMDAR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0024387/2020	MAKARDHWAJA BISWAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0024388/2020	BRAJA MISHRA@BRAJA KISHORE MISHRA	M/S.MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0024389/2020	DOLAMANI RANA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0024390/2020	RAMARANJAN DASH	HEMANTA KUMAR MUND	//
		VS	VS	0
		THE STATE OF ODISHA		//
439	WP(C)/0024391/2020	BIRANCHI NARYAN SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0024392/2020	LOHIT KUMAR BARIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0024393/2020	DAMODAR NAYAK	HEMANTA KUMAR MUND	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0024394/2020	DR.SURESH KUMAR PANDEY	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0024395/2020	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	AKSHAYA KUMAR NAYAK VS	// // 0
444	WP(C)/0024396/2020	STATE OF ODISHA RINA SETHA VS	M/S.NAUNI KUMAR JENA VS	// // 0
445	WP(C)/0024397/2020	STATE OF ODISHA SANATAN SAHOO VS	KAUSHIK SWAIN VS	// // 0
446	WP(C)/0024398/2020	STATE OF ODISHA SIBARAM SAHU VS	M/S KISHAN KU. MISHRA VS	// // 0
447	WP(C)/0024399/2020	STATE OF ODISHA AJIT RANJAN LENKA VS	B.S.TRIPATHY..1 VS	// // 0
448	WP(C)/0024400/2020	STATE OF ODISHA MANOJ KUMAR CHOUDHURY VS	KAUSHIK SWAIN VS	// // 0
449	WP(C)/0024401/2020	STATE OF ODISHA SUSHIL KUMAR BISHI VS	KAUSHIK SWAIN VS	// // 0
450	WP(C)/0024402/2020	STATE OF ODISHA MAHIMA PRAKASH BHUYAN VS	B.S.TRIPATHY..1 VS	// // 0
451	WP(C)/0024403/2020	STATE OF ODISHA NAROTTAMA PANDA VS	KAUSHIK SWAIN VS	// // 0
452	WP(C)/0024404/2020	STATE OF ODISHA SASHIKALA SAHOO VS	B.S.TRIPATHY..1 VS	// // 0
453	WP(C)/0024405/2020	INSURANCE OMBUDSMAN DEBENDRA KUMAR CHOUDHURY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0024406/2020	PITAMBAR MAHALA VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
455	WP(C)/0024407/2020	SANJAY KUMAR SAMANTARAY VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
456	WP(C)/0024408/2020	ALOK RANJAN PATRA VS COLLECTOR CUM DISTRICT MAGISTRATE KEONJHAR	PRADIPTA KUMAR MOHANTY VS	// 0 //
457	WP(C)/0024409/2020	JOTRYMAYEE DAGAR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
458	WP(C)/0024410/2020	ASHOK KUMAR PANDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
459	WP(C)/0024411/2020	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	DR. J.K.LENKA VS	// 0 //
460	WP(C)/0024412/2020	KARTIK CHANDRA DAS VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
461	WP(C)/0024413/2020	JASPALSINGH SALUJA VS REGIONAL TRANSPORT OFFICER BARAGARH	Braja Mohan Sarangi VS	// 0 //
462	WP(C)/0024414/2020	MIRZA SHAZAN VS REGIONAL TRANSPORT OFFICER JAJPUR	Braja Mohan Sarangi VS	// 0 //
463	WP(C)/0024415/2020	SATYAPRASAD MOHAPATRA VS REGIONAL MANAGER RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
464	WP(C)/0024416/2020	NIRAKISHORE BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
465	WP(C)/0024417/2020	SUSHILA MOHARANA	Braja Mohan Sarangi	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL MANAGER RESERVE BANK OF INDIA		//
466	WP(C)/0024418/2020	PURNA CHANDRA SINGH	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0024419/2020	SANJAY KUMAR @ SANJAY MISHRA O.A.S	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0024420/2020	RAJANI RANA @ SAMAL	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0024421/2020	HEMANTA KUMAR PANIGRAHI	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0024422/2020	SARANGADHAR PRADHAN	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0024423/2020	M/S.PURI CONSTRUCTION	DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0024424/2020	BIJAY KETAN NANDA	KARUNAKARA RATH	//
		VS	VS	0
		OSWC, KHURDA		//
473	WP(C)/0024425/2020	DIGAMBAR KANHAR	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0024426/2020	SATCHIDANANDA SAMAL	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0024427/2020	LAKSHMI KANTA SENAPATI	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0024428/2020	NARAYAN CHANDRA PURI	PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0024429/2020	STATE OF ODISHA RABI NARAYAN PADHI VS	M/S. M.M. PATNAIK VS	// // 0
478	WP(C)/0024430/2020	ODISHA HUMAN RIGHTS COMMISSION BASANTA KUMAR PARHI VS	PURUSOTTAM CHULI VS	// // 0
479	WP(C)/0024431/2020	STATE OF ODISHA GOKUL CHANDRA NAYAK VS	RANJIT MOHANTY VS	// // 0
480	WP(C)/0024432/2020	STATE OF ODISHA DR.SHASADAHAR SAHOO VS	PURUSOTTAM CHULI VS	// // 0
481	WP(C)/0024433/2020	STATE OF ODISHA PURNA CHANDRA BARIK VS	PURUSOTTAM CHULI VS	// // 0
482	WP(C)/0024434/2020	STATE OF ODISHA SAILESH KUMAR BEHERA VS	PURUSOTTAM CHULI VS	// // 0
483	WP(C)/0024435/2020	STATE OF ODISHA GANESWAR MAHAPATRA VS	RANJIT MOHANTY VS	// // 0
484	WP(C)/0024436/2020	STATE OF ODISHA GOLAPA MOHAPATRA VS	PURUSOTTAM CHULI VS	// // 0
485	WP(C)/0024437/2020	STATE OF ODISHA ABHAYA KUMAR TRIPATHY VS	M/S.GIRIDHARI SINGH VS	// // 0
486	WP(C)/0024438/2020	STATE OF ODISHA BHIMA SEN VS	RANJIT MOHAPATRA VS	// // 0
487	WP(C)/0024439/2020	STATE OF ODISHA DIBAKAR DAS VS COLLECTOR, BHADRAK	ALOK KUMAR MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0024440/2020	BIRASEN MUDULI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
489	WP(C)/0024441/2020	RAMESH CHANDRA ACHARYA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
490	WP(C)/0024442/2020	DR. ARUN KUMAR SAMAL VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
491	WP(C)/0024443/2020	ANIL KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
492	WP(C)/0024444/2020	SHISHAK RATH VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
493	WP(C)/0024445/2020	M/S. NALCO MINES EMPLOYEES UNION VS THE INCOME TAX OFFICER (JUDL. AND TECH), BHUBANESWAR	BIJAY PANDA VS	// 0 //
494	WP(C)/0024446/2020	BIJAYA KUMAR PANDA VS SECRETARY TO GOVT., ENERGY DEPTT. ODISHA	MANAS PATI VS	// 0 //
495	WP(C)/0024447/2020	GALIVER PRADHAN VS SECRETARY TO GOVT., ENERGY DEPTT. ODISHA	MANAS PATI VS	// 0 //
496	WP(C)/0024448/2020	DIPSIKHA NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
497	WP(C)/0024449/2020	PRASANTA KUMAR DUTTA VS ACCOUNTANT GENERAL	MANAS PATI VS	// 0 //
498	WP(C)/0024450/2020	BIBHURANJAN DALAI VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
499	WP(C)/0024451/2020	MINA SAMANTRAY	PRAMOD KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	WP(C)/0024452/2020	M/S. BALASORE ALLOYS LTD.	M.M.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
501	WP(C)/0024453/2020	SUMAN CHHANDA MITTRA	SANTANU KUMAR SARANGI	//
		VS	VS	()
		CHAIRMAN CUM MANAGING DIRECTOR, CANARA BANK		//
502	WP(C)/0024454/2020	RAHUL MAITRA	SANTANU KUMAR SARANGI	//
		VS	VS	()
		CHAIRMAN CUM MANAGING DIRECTOR, CANARA BANK		//
503	WP(C)/0024455/2020	AJAYA KUMAR PARIDA	KISHORE KUMAR MISHRA	//
		VS	VS	()
		THE STATE OF ODISHA		//
504	WP(C)/0024456/2020	SUNITA SAHOO	SANTANU KUMAR SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
505	WP(C)/0024457/2020	DR. SUDHANSU SEKHAR ROUSTRAY	SANTANU KUMAR SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
506	WP(C)/0024458/2020	MADHUSMITA MISHRA	SANTANU KUMAR SARANGI	//
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0011376/2020	MAHENDRA BEHERA	SATYAJIT MOHAPATRA-2	SIMULIA /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0011377/2020	PRASANTA JENA @ BATUA	DEBA KUMAR RATH	AIR FIELD P.S. /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0011378/2020	PRASANTA JENA @ BATUA	DEBA KUMAR RATH	AIRPORT /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0011379/2020	PRASANTA JENA @ BATUA	DEBA KUMAR RATH	BADAGODA P.S. /254 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0011380/2020	STATE OF ODISHA PRASANTA JENA @ BATUA VS	DEBA KUMAR RATH VS	// CAPITAL P.S. /356 /2020 ()
512	ABLAPL/0011381/2020	STATE OF ODISHA PRASANTA JENA @ BATUA VS	DEBA KUMAR RATH VS	// LAXMISAGAR P.S. /224 /2020 ()
513	ABLAPL/0011382/2020	STATE OF ODISHA RABI BARIK VS	ASUTOSH TRIPATHY VS	// BANTALA /217 /2020 ()
514	ABLAPL/0011383/2020	STATE OF ODISHA LINGARAJ SAHU @ TITU VS	ASUTOSH TRIPATHY VS	// PALLAHARA /164 /2019 ()
515	ABLAPL/0011384/2020	STATE OF ODISHA GOBINDA SWAIN VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /211 /2020 ()
516	ABLAPL/0011385/2020	STATE OF ODISHA K. KESHABA @ K. KESHA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /227 /2020 ()
517	ABLAPL/0011386/2020	STATE OF ODISHA GANDU DAS VS	SOUBHAGYA KUMAR DASH VS	// GOLANTHARA (BERHAMPUR) /250 /2020 ()
518	ABLAPL/0011387/2020	STATE OF ODISHA NIRMAL CHANDRA SAHOO VS	P.R.SINGH VS	// MOTANGA /199 /2020 ()
519	ABLAPL/0011388/2020	STATE OF ODISHA NARAYAN ROUTA VS	MAHES DAS VS	// BUGUDA /84 /2019 ()
520	ABLAPL/0011389/2020	STATE OF ODISHA MITRABHANU MISHRA VS	MAHES DAS VS	// JAGATSINGPUR /297 /2020 ()
521	ABLAPL/0011390/2020	STATE OF ODISHA SUBHASISH MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// OLATPUR /94 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0011391/2020	RAJ KISHORE MALLICK VS STATE OF ODISHA	SANGRAM RATH VS	GOP /74 /2015 () //
523	ABLAPL/0011392/2020	SARAT DAS @ SARAT KUMAR DAS VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /88 /2020 () //
524	ABLAPL/0011393/2020	UGRASEN BISWAL VS STATE OF ORISSA	A.K.MOHANTY B VS	CHANDABALI /206 /2015 () //
525	ABLAPL/0011394/2020	NIRANJAN BEHERA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /20 /2019 () //
526	ABLAPL/0011395/2020	SRINIBASH PATI VS STATE OF ODISHA	N.K.SAHU VS	BHADRAK TOWN /258 /2020 () //
527	ABLAPL/0011396/2020	RAJESH PAL @ RAJESH KUMAR PAL VS STATE OF ODISHA	N.K.SAHU VS	BHADRAK RURAL /473 /2020 () //
528	ABLAPL/0011397/2020	MD.LIYAKAT ALI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
529	ABLAPL/0011398/2020	JITENDRA SAMAL @ JITU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /285 /2020 () //
530	ABLAPL/0011399/2020	SABITA RATEI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	MURIBAHAL /209 /2020 () //
531	ABLAPL/0011400/2020	SASMITA RANASINGH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /90 /2018 () //
532	ABLAPL/0011401/2020	TUNA BISWAL @ PURNA CHANDRA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /189 /2020 () //
533	ABLAPL/0011402/2020	LAXMIDHAR DALEI	B.K.MAHAPATRA	BEGUNIA P.S. /189 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0011403/2020	STATE OF ODISHA NIRANJAN PURI	SURYA NARAYAN MISHRA	// NIMAPADA /204 /2020
		VS	VS	()
535	ABLAPL/0011404/2020	STATE OF ODISHA BIBHISAN MALLICK @ BIBI MALLICK	J.N.PANDA	// MUDANPUR RAMPUR /130 /2020
		VS	VS	()
536	ABLAPL/0011405/2020	STATE OF ODISHA SOUVAGYALAXMI MISHRA	MAHES DAS	// JAGATSINGPUR /297 /2020
		VS	VS	()
537	ABLAPL/0011406/2020	STATE OF ODISHA AKHAYA JENA	RADHIKA RANJAN BHATTACHARYA	// CHOUDWAR /429 /2020
		VS	VS	()
538	ABLAPL/0011407/2020	STATE OF ODISHA PRAMILA NAYAK	TAPAN KUMAR SWAIN	// BALIPATNA /222 /2019
		VS	VS	()
539	ABLAPL/0011408/2020	STATE OF ODISHA PABITRA KUMAR SWAIN	ASHOK KUMAR ROUT	// OLATPUR /94 /2020
		VS	VS	()
540	ABLAPL/0011409/2020	STATE OF ODISHA SIKAN @ RAMKRISHAN BISWAL	P.K.SAHOO	// PARJANG /147 /2019
		VS	VS	()
541	ABLAPL/0011410/2020	STATE OF ODISHA SATYABHAMA MOHAPATRA	A.C.MOHAPATRA	// BAIDESWAR /110 /2020
		VS	VS	()
542	ABLAPL/0011411/2020	STATE OF ODISHA SUDHANSHU SEKHAR GURU	PARSURAM DAS	// // /0
		VS	VS	()
543	ABLAPL/0011412/2020	STATE OF ODISHA SANEISCHARANJAN BEHERA	KARUNAKAR GAYA	// NILGIRI /287 /2020
		VS	VS	()
544	ABLAPL/0011413/2020	STATE OF ODISHA JAGANNATH BALIUARSINGH	AJIT KUMAR PANDA	// BANKI /253 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0011414/2020	STATE OF ODISHA RAJAT KUMAR ROUSTRAY VS	MANOJ KUMAR PATI VS	// CUTTACK VIGILANCE /19 /2019 ()
546	ABLAPL/0011415/2020	STATE OF ODISHA GOUTAM MOHAPATRA VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /531 /2020 ()
547	ABLAPL/0011416/2020	STATE OF ODISHA BHARATI DALAI VS	BISWARANJAN DALAI VS	// PARADEEP LOCK /151 /2020 ()
548	ABLAPL/0011417/2020	STATE OF ODISHA ANIL KUMAR PATTNAIK VS	SUVASHISH PATTANAİK VS	// NAYAGARH /147 /2020 ()
549	ABLAPL/0011418/2020	STATE OF ODISHA DULIA BEHERA @ PRASANTA BEHERA VS	SUVASHISH PATTANAİK VS	// BALIPATNA /269 /2020 ()
550	ABLAPL/0011419/2020	STATE OF ODISHA KAILASH CHANDRA PRADHAN VS	AMITAV TRIPATHY VS	// BHUBANESWAR VIGILANCE /13 /2019 ()
551	ABLAPL/0011420/2020	STATE OF ODISHA(VIG.) SK. SAJAT VS	BIKRAM CHANDRA GHADEI VS	// BALASORE TOWN /181 /2020 ()
552	ABLAPL/0011421/2020	STATE OF ODISHA NAKULA BEHERA VS	SANTOSH KUMAR DWIVEDY VS	// SORO /255 /2020 ()
553	ABLAPL/0011422/2020	STATE OF ODISHA ABINASH PATEL VS	MANOJ KUMAR MOHANTY VS	// SAMBALPUR VIGILANCE /23 /2020 ()
554	ABLAPL/0011423/2020	STATE OF ODISHA BANAMALI SENAPATI VS	AMITAV TRIPATHY VS	// ODAGAON /182 /2020 ()
555	ABLAPL/0011424/2020	STATE OF ODISHA AJAY KUMAR NAYAK VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// KAMAKHYANAGAR /311 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0011425/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	DHENKANAL TOWN /355 /2020 () //
557	ABLAPL/0011426/2020	BHISHMA SAMANTRAY VS STATE OF ODISHA	HIMANSHU BHUSAN SUTAR VS	KANAS /155 /2020 () //
558	ABLAPL/0011427/2020	PRANAKRUSHNA PAITAL VS STATE OF ODISHA	BISWANATH BEHERA VS	OLATPUR /94 /2020 () //
559	ABLAPL/0011428/2020	JHAJA KISHORE BEHERA VS STATE OF ODISHA	SUVALAXMI DEVI VS	DELANGA /135 /2020 () //
560	ABLAPL/0011429/2020	AMULYA KISHORE MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /314 /2020 () //
561	ABLAPL/0011430/2020	RASMITA DAS @ RASHMI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /288 /2020 () //
562	ABLAPL/0011431/2020	SAMBHU SAHU VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	PURUNAKOTE /47 /2020 () //
563	ABLAPL/0011432/2020	NANDA KISHORE MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /314 /2020 () //
564	ABLAPL/0011433/2020	SK. ILYAS ALI VS STATE OF ODISHA	P.R.CHHATOI VS	SAHID NAGAR P.S. /647 /2019 () //
565	ABLAPL/0011434/2020	RAJENDRA MOHAPATRA VS STATE OF ODISHA	P.R.CHHATOI VS	LINGARAJ P.S. /196 /2014 () //
566	ABLAPL/0011435/2020	TARANI SEN BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JODA /136 /2020 () //
567	ABLAPL/0011436/2020	SISIR KUMAR RATH	BISWARANJAN DALAI	CUTTACK SADAR /487 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0011437/2020	S. TARAKNATH @ TARAKNATH SIMADRI	DEVASHIS PANDA	MAHILA (BERHAMPUR) /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0011438/2020	PABITRA MOHAN PRADHAN	BISWARANJAN MAHARATHA	PURI SADAR /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0011439/2020	JAYANTA NAYAK @ JAYANTAKUMAR NAYAK	KEEPAK KUMAR MOHAPATRA	SIMULIA /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0011440/2020	RAMA CHANDRA PRADHAN	PRABIR KUMAR RAY	GONDIA /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0011441/2020	SONU GOPE	PARTHA SARATHI DAS	BARBIL /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0011442/2020	GURUBARU MEHER	BIJAYA KUMAR RAGADA	MELCHHAMUNDA /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0011443/2020	PITARA MAJHI	RAVI SHANKAR SAMAL	ADVA /16 /2019
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0011444/2020	SANJAYA KUMAR DIXIT	BIJAYA KUMAR RAGADA	LAIKERA /131 /2016
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0011445/2020	SHAKTI PRASAD RANSINGH	SURYA NARAYAN MISHRA	GOP /249 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0011446/2020	TAPAN PATSAHANI @ KHATIA	SURYA NARAYAN MISHRA	RAMACHANDI /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0011447/2020	SOBANI MALLICK	SURYA NARAYAN MISHRA	BALANGA /89 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0011448/2020	STATE OF ODISHA SANDEEP MISHRA VS	BRUNDABAN ROUT VS	// MAHILA P.S.(BBSR) /20 /2020 ()
580	ABLAPL/0011449/2020	STATE OF ODISHA SITAMANI PARIDA VS	UNMESH CHANDRA JENA VS	// SINGLA /143 /2020 ()
581	ABLAPL/0011450/2020	STATE OF ODISHA CHANDAN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /142 /2020 ()
582	ABLAPL/0011451/2020	STATE OF ODISHA KALYANI HOTA VS	BRUNDABAN ROUT VS	// MAHILA P.S.(BBSR) /20 /2020 ()
583	ABLAPL/0011452/2020	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	UNMESH CHANDRA JENA VS	// KHAIRA /189 /2020 ()
584	ABLAPL/0011453/2020	STATE OF ODISHA SUMI @ SARASWATI MOHARANA VS	BISWARANJAN DALAI VS	// ERASAMA /176 /2020 ()
585	ABLAPL/0011454/2020	STATE OF ODISHA KARTIKA MANDAL VS	BISWARANJAN DALAI VS	// ERASAMA /170 /2020 ()
586	ABLAPL/0011455/2020	STATE OF ODISHA RAJ KISHORE SASMAL VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /223 /2020 ()
587	ABLAPL/0011456/2020	STATE OF ODISHA BHRAMARBAR SAMAL @ BHRAMAR SAMAL ANIMA KUMARI DEI VS	VS	// JAGATSINGPUR /226 /2020 ()
588	ABLAPL/0011457/2020	STATE OF ODISHA BRUNDABANA CHARTY @ BRUNDABAN CHARTY VS	INDIYAKIRMAAYA SAHOO VS	// CHATRAPUR /228 /2020 ()
589	ABLAPL/0011458/2020	STATE OF ODISHA KANHEI KHUNTIA VS STATE OF ODISHA	GOPINATH MISHR VS	// SEA BEACH /96 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :23/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0011459/2020	SACHINDRA TANTI VS STATE OF ODISHA	GOPINATH MISHRA VS	BADMAL /134 /2020 () //
591	ABLAPL/0011460/2020	DIPAK KUMAR MALLICK VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	PIPLI /198 /2020 () //
592	ABLAPL/0011461/2020	B.BAIRAGI PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /118 /2020 () //
593	ABLAPL/0011462/2020	SURYA NARAYAN RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /247 /2020 () //
594	ABLAPL/0011463/2020	BHABANI SANKAR PATTNAIK @ BUNDU VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	G.UNDYAGIRI /49 /2020 () //
595	ABLAPL/0011464/2020	SURYAKANTA BHOI VS STATE OF ODISHA	MANAS RANJAN PANDA VS	BRAHMAGIRI /129 /2020 () //
596	ABLAPL/0011465/2020	SANTOSH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	AIR FIELD P.S. /178 /2020 () //
597	ABLAPL/0011466/2020	POKALA GUREYA @ P.GUREYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /28 /2020 () //
598	ABLAPL/0011467/2020	ANIL BHOI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	MANCHESWAR P.S. /241 /2020 () //
599	ABLAPL/0011468/2020	SONU MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /139 /2020 () //
600	ABLAPL/0011469/2020	GOURA BISWAL @ PRIYABRATA BISWAL VS STATE OF ODISHA	MANAS RANJAN PANDA VS	SATYABADI /278 /2020 () //
601	ABLAPL/0011470/2020	NILAKANTH DASH	MANAS RANJAN PANDA	PURI TOWN /123 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0011471/2020	KALU @ SIBANARAYAN SUBUDHI @ SURYANARAYAN SUBUDHI	MANAS RANJAN PANDA	TALABANIA /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0011472/2020	GANGA PRASAD	BISWAJIT NAYAK	//0
		VS	VS	()
		UNION OF INDIA		//
604	ABLAPL/0011473/2020	GANGA PRASAD	BISWAJIT NAYAK	//0
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0011474/2020	DINESH KUMAR PALEI	MANAS RANJAN PANDA	KUMBHARAPARA /255 /2020
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0011475/2020	RAJESH DASH	MANAS RANJAN PANDA	PURI SADAR /235 /2020
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0011476/2020	RANJIT BARIK	SUNIL KUMAR PANDA	PATKURA /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0011477/2020	KHIROD CHANDRA PATRA	SATYA RANJAN MULIA	GURUDIJHATIA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0011478/2020	KUNTA NAIK	SUNIL KUMAR PANDA	DHENKANAL TOWN /402 /2019
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0011479/2020	RABINDRA KUMAR PANIGRAHI	SATYA RANJAN MULIA	GURUDIJHATIA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0011480/2020	JEMADEI BAG	SUNIL KUMAR PANDA	RAGHUNATHPALI /193 /2020
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0011481/2020	HARIHAR KHUNTIA	S.MOHANTY	PURI TOWN /189 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0011482/2020	STATE OF ODISHA JAYANTI BEHERA VS	K.C.RAJGURU MOHAPATRA VS	// BAIDESWAR /88 /2020 ()
614	ABLAPL/0011483/2020	STATE OF ODISHA BIPLAB SAHU VS	JAGABANDHU SAHU VS	// GAISILET /190 /2020 ()
615	ABLAPL/0011484/2020	STATE OF ODISHA GANESWAR BAHALIA VS	SIDDHARTH PRASAD MISHRA VS	// MAHAKALPARA /121 /2020 ()
616	ABLAPL/0011485/2020	STATE OF ODISHA ARUPA TANDI VS	JAGABANDHU SAHU VS	// RAMPUR (SONEPUR) /3 /2020 ()
617	ABLAPL/0011486/2020	STATE OF ODISHA BALAKRUSNA MAHAPATRA VS	PABITRA KUMAR NAYAK VS	// CHHEND /57 /2020 ()
618	ABLAPL/0011487/2020	STATE OF ODISHA BIGYAN BHUSAN MOHARANA VS	BISWANATH BEHERA VS	// OLATPUR /94 /2020 ()
619	ABLAPL/0011488/2020	STATE OF ODISHA MOHAN TAKRI VS	BISWARANJAN MAHARATHA VS	// AMBADOLA /20 /2019 ()
620	ABLAPL/0011489/2020	STATE OF ODISHA PRAKASH CHANDRA BHOI VS	TRILOCHAN PANIGRAHI VS	// BALANGA /58 /2020 ()
621	ABLAPL/0011490/2020	STATE OF ODISHA ARNNAPURNA NANDI VS	RAMAKANTA PANDA VS	// CHANDIPUR /71 /2020 ()
622	ABLAPL/0011491/2020	STATE OF ODISHA FIROJ AHMED @ KOLEJ MIYAN VS	BIJAY KUMAR DASH VS	// JODA /130 /2020 ()
623	ABLAPL/0011492/2020	STATE OF ODISHA ASLAM KHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// PIPLI /95 /2020 () //

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FILING REPORT AS ON :23/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0011493/2020	JAYANTA DEHURY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /199 /2020 () //
625	ABLAPL/0011494/2020	SIMRAN @ NANAK SINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	RAGHUNATHPALI /189 /2020 () //
626	ABLAPL/0011495/2020	KALYAN SWAIN @ KALYAN KUMAR SWAIN @ SUNANTA HARICHANDAN VS STATE OF ODISHA	SUNANTA HARICHANDAN VS	KUJANGA /235 /2020 () //
627	ABLAPL/0011496/2020	DHANESWAR DAS @ PALUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /332 /2020 () //
628	ABLAPL/0011497/2020	DIWAKAR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /296 /2020 () //
629	ABLAPL/0011498/2020	JUSPINA UTHANSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /58 /2016 () //
630	ABLAPL/0011499/2020	SUBAS KUMAR JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PARADEEP /114 /2020 () //
631	ABLAPL/0011500/2020	MODA @ RAMAKANTA BEHERA @ RAMAKRUSHNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /203 /2020 () //
632	ABLAPL/0011501/2020	DIPTIRANJAN JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /130 /2020 () //
633	ABLAPL/0011502/2020	BHIMASEN SAHU VS STATE OF ODISHA	S.MOHAPATRA VS	HINJILI (ASKA) /323 /2020 () //
634	ABLAPL/0011503/2020	DUKHISHYAM BISWAL@ DUKHA BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /90 /2019 () //
635	ABLAPL/0011504/2020	BIJAYA KUMAR BEHERA	HARA PRASAD MOHANTY	OLATPUR /94 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0011505/2020	MITA BISWAL@ SWARNALATA BISWAL	TARA PRASAD MOHAPATRA	BRAHMAGIRI /90 /2019
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0011506/2020	MAKAR SETHI@MAKARA SETHY	JYOTIRMAYA SAHOO	BAGHAMARI /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0011507/2020	BANDI JAGA RAO@ B.JAGGA RAO	TARA PRASAD MOHAPATRA	SEA BEACH /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0011508/2020	BANDI JAGA RAO @ B.JAGGA RAO	TARA PRASAD MOHAPATRA	SEA BEACH /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0011509/2020	DR NARAYAN PRASAD BEHERA	SIDDHARTH GOUTAM DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0011510/2020	DASARATHI DAS	AMLAN SHAKTI PAUL	AIR FIELD P.S. /179 /2020
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0011511/2020	KAMALA PRADHAN	TARA PRASAD MOHAPATRA	PURI SADAR /6 /2005
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0011512/2020	ARUNDHATI MALIK	PRAMODA KUMAR MISHRA	PATTAMUNDAI /336 /2020
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0011513/2020	BANDI JAGA RAO@ B.JAGGA RAO	TARA PRASAD MOHAPATRA	SEA BEACH /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0011514/2020	PRAFULA BEHERA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0011515/2020	BHUSANA PRADHAN	BISWA RANJAN SAHOO	NUAGAM (DIGAPAHANDI) /98 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	ABLAPL/0011516/2020	STATE OF ODISHA NETRANANDA BEHERA VS	BYOMAKESH TRIPATHY VS	// CHANDAKA P.S. /148 /2020 ()
648	ABLAPL/0011517/2020	STATE OF ODISHA P. DEBENDRA ACHARY VS	Sibananda Patra VS	// DELANGA /45 /2020 ()
649	ABLAPL/0011518/2020	STATE OF ODISHA BHAGYADHAR BEHERA VS	BYOMAKESH TRIPAHTY VS	// CHANDAKA P.S. /148 /2020 ()
650	ABLAPL/0011519/2020	STATE OF ODISHA P. DEBENDRA ACHARY VS	Sibananda Patra VS	// DELANGA /82 /2020 ()
651	ABLAPL/0011520/2020	STATE OF ODISHA BANDI JAGA RAO@ B.JAGGA RAO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /123 /2020 ()
652	ABLAPL/0011521/2020	STATE OF ODISHA PRAMOD KUMAR SINGH VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /95 /2020 ()
653	ABLAPL/0011522/2020	STATE OF ODISHA DHANESWAR DAS @ PALUA VS	AMULYA RATNA PANDA VS	// DHARMASALA /333 /2020 ()
654	ABLAPL/0011523/2020	STATE OF ODISHA SUDARSHAN RAM VS	RAKESH KUMAR DAS VS	// / /0 ()
655	ABLAPL/0011524/2020	STATE OF ODISHA PURNA CHANDRA BHOI@PUNIA BHOI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /139 /2020 ()
656	ABLAPL/0011525/2020	STATE OF ODISHA DEBA PRADHAN @ BHAGIRATHI PRADHAN VS	M.R.DHAL VS	// BANKI /39 /2020 ()
657	ABLAPL/0011526/2020	STATE OF ODISHA JITENDRA PANI @ HADU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BANIGOCHA /26 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	ABLAPL/0011527/2020	RANJIT PRADHAN VS STATE OF ODISHA	M.R.DHAL VS	BANKI /39 /2020 () //
659	ABLAPL/0011528/2020	LAXMIDHAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /352 /2020 () //
660	ABLAPL/0011529/2020	P. DEBENDRA ACHARY VS STATE OF ODISHA	Sibananda Patra VS	DELANGA /95 /2020 () //
661	ABLAPL/0011530/2020	BIDRENDRA KUMAR PATTANAYAK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	EOW,BHUBANESWAR /7 /2020 () //
662	ABLAPL/0011531/2020	KISHORE BISWAL VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	CUTTACK SADAR /172 /2020 () //
663	ABLAPL/0011532/2020	SARAT CHAMAPATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /18 /2020 () //
664	ABLAPL/0011533/2020	SWADHIN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /107 /2020 () //
665	ABLAPL/0011534/2020	PRASANT KUMAR BARA@ PRASANT BARA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /305 /2020 () //
666	ABLAPL/0011535/2020	JUDHISTHIRA BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BAISINGA /207 /2020 () //
667	WPC(OAC)/0000413/2019	HIMANI DAS PATTNAIK VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// () //
668	WPC(OAC)/0000637/2019	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// () //
669	WPC(OAC)/0001881/2014	PUSPITA PRADHAN	M/S.TUTU PRADHAN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0002471/2010	RATNAKAR MOHANTY	M/S.RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0002480/2015	GENERAL SECY. ALL ODISHA GOVT. I.T.I PART TIME SCHOOL INSTRUCTOR S ASSOCIATION		//
		VS	VS	0
		DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING, GOVT. OF INDIA		//

ORISSA HIGH COURT

MISC CASES FILED on :23/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 CRA/47/1998	GOLI-MP	HIMANSU SEKHAR MISHRA
2	15/2020 CRLMA/133/2020	LOKANATH HARIJAN-MP	SANTOSH KUMAR DASH
3	18/2020 ARBP/17/2020	KOTHARI GENERAL TRADING LLC-MP	MR. GAUTAM MISRA ,ANUPAM DASH
4	53/2020 LAA/21/2020	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
5	54/2020 LAA/21/2020	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
6	55/2020 LAA/15/2020	ANAM BEHERA-MP	NARESH CH JENA
7	57/2020 ITA/37/2020	RAJENDRA KUMAR SAHOO-MP	B.PANDA
8	58/2020 ITA/37/2020	RAJENDRA KUMAR SAHOO-MP	B.PANDA
9	82/2020 RFA/122/2004	P.SANKARNARAYANA-MP	M/S.S.S.RAO
10	83/2020 RFA/205/2005	EJAZ ALAM SIDDIQUE@E-MP	M/S.GAUTAM MUKHERJI
11	84/2020 RFA/205/2005	EJAZ ALAM SIDDIQUE@E-MP	M/S.GAUTAM MUKHERJI
12	85/2020 RFA/205/2005	EJAZ ALAM SIDDIQUE@E-MP	M/S.GAUTAM MUKHERJI
13	136/2020 CONTC/1097/2018	KRUSHNA CH.PANDA-MP	MR.JAYANT KUMAR RATH, M/S.L.K.MOHANTY,B.K.J
14	145/2020 TRP(C)/150/2020	KALPANA PAL-MP	ARIJEET MISHRA
15	146/2020 TRP(C)/151/2020	SUNITA MOHANKUDO-MP	TUKUNA KUMAR MISHRA
16	147/2020 TRP(C)/152/2020	CHAITANYA RAM-MP	P.R.CHHATOI
17	168/2020 WPC(OAC)/2480/2015	GENERAL SECY. ALL ODISHA GOVT. I.T.I PART-TIME GUNTERS UNION-MP	GUNTERS UNION-MP
18	169/2020 WPC(OAC)/2480/2015	GENERAL SECY. ALL ODISHA GOVT. I.T.I PART-TIME GUNTERS UNION-MP	GUNTERS UNION-MP
19	170/2020 WPC(OAC)/2480/2015	GENERAL SECY. ALL ODISHA GOVT. I.T.I PART-TIME GUNTERS UNION-MP	GUNTERS UNION-MP
20	179/2020 RPFAM/88/2020	RABINDRA NATH DAS-MP	PRABIR KUMAR RAY
21	375/2020 RSA/190/2020	DURGESH NANDINI JENA-MP	P.K.SAHOO
22	376/2020 RSA/414/2010	GOURANGA CH.BARIK-MP	M/S.YEESHAN MOHANTY
23	377/2020 RSA/414/2010	GOURANGA CH.BARIK-MP	M/S.YEESHAN MOHANTY
24	378/2020 RSA/414/2010	GOURANGA CH.BARIK-MP	M/S.YEESHAN MOHANTY
25	379/2020 RSA/33/2004	K.SATYANARAYAN-MP	JATINDRA KUMAR MOHAPATRA
26	380/2020	HARIA BHOI-MP	RAJKISHOR SWAIN

27	RSA/183/2020 476/2020 RVWPET/295/2020	BRANCH MANAGER,ODISHA GRAMYA BANK-MP	TUNA SAHU
28	503/2020 CMP/514/2020	SATYABHAMA HOTA-MP	RAMAKRISHNA BISOI
29	504/2020 CMP/515/2020	PRAMOD KUMAR PRADHAN-MP	RAMAKRISHNA BISOI
30	505/2020 CMP/516/2020	SRIBATSHA KUMAR @ SRIBATSHA MOHAPATRA-MP	D.P.MOHANTY
31	506/2020 CMP/517/2020	HARIBANSHA MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
32	614/2020 FAO/321/2020	M.C. OF PADMA CHARAN HIGH SCHOOL, ALAIDIHA-MP	MAHENDRA KUMAR SAHOO
33	615/2020 FAO/658/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD. MP MPMAHALI	
34	841/2020 ABLAPL/15868/2019	SURAJ BHARATI@RAHUL BHARATI-MP	B.B.ROUTRAY
35	878/2020 BLAPL/6660/2020	PRAHALLAD NAYAK @ PAHALA-MP	D.R.NANDA
36	879/2020 BLAPL/6672/2020	ANTARYAMI BEHERA-MP	SITIKANT MISHRA
37	880/2020 BLAPL/4468/2020	KISHORE KUMAR NAYAK-MP	JUGALA KISHORE PANDA
38	883/2020 BLAPL/6694/2020	SUBHANKAR PAUL-MP	BISHNU PRASAD PRADHAN
39	884/2020 BLAPL/6697/2020	RAJKISHORE BHOI-MP	JAYADEV BEHERA
40	885/2020 BLAPL/5654/2020	RANJAN BEHERA-MP	SITI KANT MISHRA
41	886/2020 BLAPL/6722/2020	SUMANTA PRADHAN-MP	PARTHA SARATHI NAYAK
42	887/2020 BLAPL/5417/2020	ADIL MOHAMMAD-MP	SUJAY SHANKAR SINGH DEO
43	900/2020 CRLMC/1375/2020	ARYA PATTNAIK-MP	M/S JUGALA KISHOR PANDA
44	901/2020 CRLMC/1378/2020	HITESH KUMAR-MP	KOUSIK ANANDA GURU
45	902/2020 CRLMC/1380/2020	DR. MANORANJAN DASH-MP	SASANKA S. SATAPATHY
46	935/2020 CRLA/489/2020	SUSANTA NAIK @ HANUMAN @ KOSA-MP	J.N.PANDA
47	936/2020 CRLA/489/2020	SUSANTA NAIK @ HANUMAN @ KOSA-MP	J.N.PANDA
48	937/2020 CRLA/490/2020	SUSANTIA @ SUSANTA BHUTIA @ BEHERA-MP	RAJESH KUMAR MAHAPATRA
49	938/2020 CRLA/490/2020	SUSANTIA @ SUSANTA BHUTIA @ BEHERA-MP	RAJESH KUMAR MAHAPATRA
50	939/2020 CRLA/491/2020	DEBASHIS SAMANTARAY @ DEBUN-MP	B.S.DASPARIDA
51	940/2020 CRLA/491/2020	DEBASHIS SAMANTARAY @ DEBUN-MP	B.S.DASPARIDA
52	941/2020 CRLA/145/2019	KRUSHNA CHANDRA PANIGRAHI-MP	TUKUNA KUMAR MISHRA
53	942/2020 CRLA/430/2019	RABINDRA MAJHI-MP	PRAVAT RANJAN DASH
54	943/2020 CRLA/219/2020	RANJIT SAHU-MP	ANIRUDHA DAS
55	944/2020 CRLA/391/2017	LIPUN DEHURY@ LIPAN DEHURY-MP	M/S.PARTHA SARATHI NAYAK
56	945/2020 CRLA/329/2016	BISHNU@VISHNU SHANKAR PANDEY@ARJUN-MP	M/S.SAMIR KU.MISHRA
57	946/2020 CRLA/1/2013	PAPU@ATANU GHOSE-MP	M/S.D.P.DHAL

58	947/2020 CRLA/34/2013	JAYANTI KABAT-MP	M/S.SATYA RANJAN MULIA
59	948/2020 CRLA/631/2017	PRASANNA EKA@EKADASI JENA@EKA@PRASANNA KUMAR	M/S.SURAJ KANTA DWIBEDI
60	949/2020 CRLA/529/2019	SUDAM SAHOO-MP	M/S.PRASANNA KUMAR MISHRA
61	1078/2020 MACA/650/2020	DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO. LTD	ABHIRAM CHANDRA MOHANTY
62	1079/2020 MACA/651/2020	THE LEGAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED	ABHIRAM CHANDRA MOHANTY
63	1080/2020 MACA/652/2020	SANJUKTA DAS-MP	PRADEEP KUMAR MISHRA
64	1081/2020 MACA/652/2020	SANJUKTA DAS-MP	PRADEEP KUMAR MISHRA
65	1082/2020 MACA/653/2020	ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
66	1083/2020 MACA/654/2020	ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
67	1084/2020 MACA/655/2020	ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
68	1085/2020 MACA/656/2020	BRANCH MANAGER ORIENTAL INSURANCE CO. LTD.-MP	ANAYAN BEHARI DAS
69	1086/2020 MACA/657/2020	BRANCH MANAGER ORIENTAL INSURANCE CO. LTD.-MP	ANAYAN BEHARI DAS
70	1087/2020 MACA/52/2020	BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
71	1088/2020 MACA/52/2020	BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
72	1089/2020 MACA/112/2020	DIVISIONAL MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
73	1184/2020 WA/550/2020	THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA,DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT	DR.MENKESHU CHANDRA
74	1185/2020 WA/550/2020	THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA,DEPARTMENT OF AGRICULTURE AND FARMERS EMPOWERMENT	DR.MENKESHU CHANDRA
75	1186/2020 WA/581/2019	CHIEF GENERAL MANAGER, STATE BANK OF INDIA-MP	KALI PRASANNA MISHRA
76	1187/2020 WA/452/2019	BANK OF BARODA-MP	M/S.PRAFULLA KUMAR RATH
77	1188/2020 WA/551/2020	BINAY BHUSAN SWAIN MOHAPATRA-MP	RASBIHARI MOHAPATRA
78	1189/2020 WA/551/2020	BINAY BHUSAN SWAIN MOHAPATRA-MP	RASBIHARI MOHAPATRA
79	1190/2020 WA/552/2020	BALARAM SETHI-MP	RAS BIHARI MOHAPATRA
80	1191/2020 WA/552/2020	BALARAM SETHI-MP	RAS BIHARI MOHAPATRA
81	1192/2020 WA/553/2020	DR.PRABHAT KUMAR MALLICK-MP	AVIJIT MISHRA
82	1193/2020 WA/554/2020	ODISHA GRAMYA BANK-MP	SADAYA LAXMI PATNAIK
83	1194/2020 WA/555/2020	DR. RASMITA SAHOO-MP	AVIJIT MISHRA
84	1195/2020 WA/554/2020	ODISHA GRAMYA BANK-MP	SADAYA LAXMI PATNAIK
85	1196/2020 WA/556/2020	STATE OF ODISHA-MP	S.C. (S. AND ME) DEPT.
86	1197/2020 WA/556/2020	STATE OF ODISHA-MP	S.C. (S. AND ME) DEPT.
87	1198/2020 WA/556/2020	STATE OF ODISHA-MP	S.C. (S. AND ME) DEPT.
88	1199/2020 WA/557/2020	STATE OF ODISHA-MP	SR. S.C. (S. AND ME) DEPT.
89	1200/2020	STATE OF ODISHA-MP	SR. S.C. (S. AND ME) DEPT.

90	WA/557/2020 1201/2020	STATE OF ODISHA-MP	SR. S.C. (S. AND ME) DEPT.
91	WA/557/2020 1202/2020	STATE OF ODISHA-MP	SR. S.C. (S. AND ME) DEPT.
92	WA/557/2020 1203/2020	STATE OF ORISSA-MP	S.C.(S. AND M.E.)DEPT.
93	WA/558/2020 1204/2020	STATE OF ORISSA-MP	S.C.(S. AND M.E.)DEPT.
94	WA/558/2020 1205/2020	STATE OF ORISSA-MP	S.C.(S. AND M.E.)DEPT.
95	WA/558/2020 1206/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
96	WA/513/2019 1207/2020	STATE OF ORISSA-MP	S.C.(S. AND M.E.)DEPT.
97	WA/558/2020 1208/2020	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
98	WA/559/2020 1209/2020	PRASANTA KU.LENKA-MP	S.K.SAMAL
99	WA/157/2019 10843/2020	RSTD INFRA PROJECTS PVT. LTD-MP	PRAFULLA KUMAR RATH
100	WP(C)/17573/2020 10846/2020	PABITRA KUMAR ROUT @ PABITRA ROUT-MP	M/S.BIRAJA PRASANNA SATAPATHY
101	WP(C)/8647/2017 10847/2020	M/S ZENITH MINING (P) LTD.-MP	BIRAJA PRASANNA SATAPATHY
102	WP(C)/24190/2020 10848/2020	ARJUN MURMU-MP	BIRAJA PRASANNA SATAPATHY
103	WP(C)/24191/2020 10849/2020	SARMILA MURMU-MP	BIRAJA PRASANNA SATAPATHY
104	WP(C)/24192/2020 10850/2020	AJIT KUMAR MURMU-MP	BIRAJA PRASANNA SATAPATHY
105	WP(C)/24193/2020 10851/2020	SANJAY KUMAR SOREN @ SANJAY SOREN-MP	BIRAJA PRASANNA SATAPATHY
106	WP(C)/24194/2020 10852/2020	SASMITA RATHA-MP	RABI NARAYAN NAYAK
107	WP(C)/16693/2020 10853/2020	NIMAIN CHARAN NAYAK-MP	K.K.SWAIN
108	WP(C)/24195/2020 10854/2020	SANTANU KUMAR MALLA-MP	TRILOCHAN NANDA
109	WP(C)/24196/2020 10855/2020	CHANDRA SEKHAR SAHU-MP	K.K.SWAIN
110	WP(C)/24197/2020 10856/2020	ABHAYA KUMAR NAYAK-MP	SATYAJIT MOHAPATRA
111	WP(C)/24199/2020 10857/2020	JOSINTA @ JASINTA TIRKEY-MP	TRILOCHAN NANDA
112	WP(C)/24198/2020 10858/2020	WESCO UTILITY-MP	SUMIT LAL
113	WP(C)/24200/2020 10859/2020	MUKESH KUMAR MAHANAYAK-MP	BIPLAB MOHANTY
114	WP(C)/24201/2020 10860/2020	PRADEEP KUMAR BHUTIA-MP	TRILOCHAN NANDA
115	WP(C)/24202/2020 10861/2020	PHAKIR MOHAN NAIK-MP	BIPLAB MOHANTY
116	WP(C)/24204/2020 10862/2020	WESCO UTILITY-MP	SUMIT LAL
117	WP(C)/24207/2020 10863/2020	WESCO UTILITY-MP	SUMIT LAL
118	WP(C)/24210/2020 10864/2020	MITUSHREE PANDA-MP	ASHOK KUMAR MOHAPATRA (1)
119	WP(C)/24211/2020 10865/2020	BASUDEV MURMU-MP	BIRAJA PRASANNA SATAPATHY
120	WP(C)/24218/2020 10866/2020	MANORANJAN SENAPATI-MP	SAMEER KUMAR DAS
	WP(C)/24219/2020		

121	10867/2020 WP(C)/24221/2020	PRAFULLA KUMAR GOUDA-MP	DAYANANDA MOHAPATRA
122	10868/2020 WP(C)/24220/2020	SUDAM CHARAN MEHER-MP	M/S. PRAHALLADA SAHU
123	10869/2020 WP(C)/24223/2020	NILAMBAR SWAIN-MP	TRILOCHAN NANDA
124	10870/2020 WP(C)/24226/2020	RABISUNDA BARIK-MP	TRILOCHAN NANDA
125	10872/2020 WP(C)/8339/2020	GOURANGA CHARAN DOBAI-MP	TUSAR KUMAR MISHRA
126	10873/2020 WP(C)/8337/2020	GOURANGA CHARAN DOBAI-MP	TUSAR KUMAR MISHRA
127	10876/2020 WP(C)/21271/2020	PRADIPTA KUMAR MOHANTY-MP	P.K.PASAYAT, S.D.DAS
128	10877/2020 WP(C)/24229/2020	ACHHAB CHARAN NAYAK-MP	J.M.PATTANAIAK
129	10878/2020 WP(C)/7270/2020	RANJIT KUMAR NAYAK-MP	SIDHARTHA MISHRA 1
130	10879/2020 WP(C)/24233/2020	GOVINDAM PROJECTS (P) LTD.-MP	SREEJIT MOHANTY
131	10880/2020 WP(C)/24234/2020	BASANTA KUMAR MOHANTY-MP	JITENDRA KUMAR DIGAL
132	10881/2020 WP(C)/24240/2020	INTERNATIONAL POLYTECHNIC-MP	S.K.SAMAL
133	10883/2020 WP(C)/24242/2020	PURNA CHANDRA MISHRA-MP	ANTARYAMI SWAIN
134	10884/2020 WP(C)/24243/2020	AJAYA KUMAR DAS-MP	DR.J.K.LENKA
135	10885/2020 WP(C)/23020/2020	SUCHISMITA MENDILY-MP	LAXMI NARAYAN PATEL
136	10886/2020 WP(C)/24245/2020	SUKADEV SETHI-MP	RAMA CHANDRA RAY
137	10887/2020 WP(C)/24244/2020	JYOSTNAMAYI BHOI-MP	M/S LAXMINARAYAN PATEL
138	10888/2020 WP(C)/24246/2020	UDAYA ROUT-MP	DEEPAK KUMAR MOHAPATRA
139	10889/2020 WP(C)/24248/2020	PRASANTA KUMAR BEHERA-MP	BABITA KUMARI PATTANAIAK
140	10890/2020 WP(C)/24249/2020	DUSHASHAN BAG-MP	M/S LAXMI NARAYAN PATEL
141	10891/2020 WP(C)/24247/2020	SESADEV JENA-MP	ARJUNA CHARAN BEHERA
142	10892/2020 WP(C)/24260/2020	BASUDEV DIGAR-MP	MANOJ KUMAR PATI
143	10893/2020 WP(C)/24270/2020	BIBHUTI BHUSAN SAHOO-MP	PRASANNA KUMAR MISHRA
144	10894/2020 WP(C)/24281/2020	CHITTARANJAN MANGARAJ-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
145	10895/2020 WP(C)/24285/2020	S. K. DANIEL-MP	P.C. CHHINCHANI
146	10896/2020 WP(C)/24287/2020	CHIRANJIVEE PATRA-MP	SIDHARTH PR. DAS
147	10897/2020 WP(C)/24291/2020	PURNA CHANDRA PRADHAN-MP	SIDHARTH PR. DAS
148	10898/2020 WP(C)/24293/2020	LAXMI KANTA PANDA-MP	PURUSOTTAM CHULI
149	10899/2020 WP(C)/24292/2020	NABA KISHORE DAS-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
150	10900/2020 WP(C)/24293/2020	LAXMI KANTA PANDA-MP	PURUSOTTAM CHULI
151	10901/2020 WP(C)/2830/2020	SABITA SAHU-MP	M/S.MANOJ KUMAR MOHANTY
152	10902/2020	PRATIMA KUMARI PANI-MP	SUBRATA MISHRA

153	WP(C)/24296/2020 10903/2020	RAJASHREE MISHRA-MP	DURGESH NARAYAN RATH
154	WP(C)/24298/2020 10904/2020	SITESH PATNAIK-MP	BIBEKANANDA BHUYAN
155	WP(C)/24299/2020 10905/2020	GOPAL CHARAN DAS-MP	SUBRATA MISHRA
156	WP(C)/24300/2020 10906/2020	SISIRA KANTA JENA-MP	PRASANNA KUMAR BHUYAN
157	WP(C)/11145/2020 10907/2020	T.BALARAM KISSAN-MP	DEEPALI MAHAPATRA
158	WP(C)/24311/2020 10908/2020	NARESH KUMAR PODDAR-MP	RITU RANJAN CHHOTARAY
159	WP(C)/24312/2020 10910/2020	DINESH AGARWAL-MP	GOKULANANDA PADHI
160	WP(C)/24324/2020 10911/2020	MINATI PAL-MP	SUPRIYA PATRA
161	WP(C)/24330/2020 10912/2020	TEJRAJ HOTA-MP	R.ACHARY
162	WP(C)/17085/2020 10913/2020	BIRAJA PRASAD PATRO-MP	SUPRIYA PATARA
163	WP(C)/24341/2020 10914/2020	JAGANNATH STEELS AND POWER LIMITED-MP	SUSANTA KUMAR DASH
164	WP(C)/24345/2020 10915/2020	PRAJESHA PRASAD MISHRA-MP	B.S.TRIPATHY..1
165	WP(C)/16132/2020 10916/2020	SIBABRATA MALLICK-MP	FALGUNI RAJGURU MOHAPATRA
166	WP(C)/24347/2020 10917/2020	JYOTI PRASAD-MP	SMITARANJAN PATNAIK
167	WP(C)/24349/2020 10918/2020	Steel Authority Of India Ltd.-MP	M/S.JAGANATH PATNAIK
168	WP(C)/14545/2018 10919/2020	DEBASIS MISHRA-MP	FALGUNI RAJGURU MOHAPATRA
169	WP(C)/24354/2020 10920/2020	M/S AJAX PETRO-MP	M/S.SUBIR PALIT
170	WP(C)/7990/2018 10921/2020	HDFC BANK LTD, BARIPADA-MP	RAJJEET ROY
171	WP(C)/24357/2020 10922/2020	HDFC BANK LTD.-MP	RAJJEET ROY
172	WP(C)/24362/2020 10923/2020	T. SRIDEVI PATRA-MP	BAIBASWATA PANIGRAHI
173	WP(C)/24367/2020 10924/2020	SUBRAT KUMAR DAS-MP	SUSHAT KUMAR PRADHAN
174	WP(C)/24371/2020 10925/2020	KIRAN BISWAS-MP	PABITRA KUMAR NAYAK
175	WP(C)/24375/2020 10926/2020	M/S.NAGEN HOSPITALITY SERVICES PVT.LTD-MP	R.P.KAR
176	WP(C)/24376/2020 10927/2020	M/S.NAGEN CATERER-MP	R.P.KAR
177	WP(C)/24377/2020 10928/2020	GADADHAR SETHI-MP	M/S.BRUNDABAN ROUT
178	WP(C)/24383/2020 10929/2020	PRANAB KUMAR PAL-MP	SUKANTA KUMAR DALAI
179	WP(C)/24385/2020 10930/2020	SAHADEB MAZUMDAR-MP	SUKANTA KUMAR DALAI
180	WP(C)/24386/2020 10931/2020	SAHADEB MAZUMDAR-MP	SUKANTA KUMAR DALAI
181	WP(C)/24386/2020 10932/2020	BRAJA MISHRA@BRAJA KISHORE MISHRA-MP	M/S.MAHESWAR MOHANTY
182	WP(C)/24388/2020 10933/2020	AJIT RANJAN LENKA-MP	B.S.TRIPATHY..1
183	WP(C)/24399/2020 10934/2020	SIBARAM SAHU-MP	M/S KISHAN KU. MISHRA
	WP(C)/24398/2020		

184	10935/2020 WP(C)/9804/2017	M/S.SATCO-MP	M/S.SANTANU KU.SARANGI
185	10936/2020 WP(C)/24402/2020	MAHIMA PRAKASH BHUYAN-MP	B.S.TRIPATHY..1
186	10937/2020 WP(C)/24406/2020	PITAMBAR MAHALA-MP	B.S.TRIPATHY..1
187	10938/2020 WP(C)/15740/2020	3719/PRATAP GHOSE SECURITY AGENCY-MP	SASMITA MOHAPATRA
188	10939/2020 WP(C)/15740/2020	3719/PRATAP GHOSE SECURITY AGENCY-MP	SASMITA MOHAPATRA
189	10940/2020 WP(C)/24407/2020	SANJAY KUMAR SAMANTARAY-MP	B.S.TRIPATHY..1
190	10941/2020 WP(C)/15841/2020	UMAKANTA ROUT-MP	JAYDEEP PAL
191	10942/2020 WP(C)/24408/2020	ALOK RANJAN PATRA-MP	PRADIPTA KUMAR MOHANTY
192	10943/2020 WP(C)/24410/2020	ASHOK KUMAR PANDA-MP	BIGYAN KUMAR SHARMA
193	10944/2020 WP(C)/11299/2020	MOHAMMED MUSTAQ ANSARI-MP	S.K..MOHANTY
194	10945/2020 WP(C)/11299/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDA, M
195	10946/2020 WP(C)/24417/2020	SUSHILA MOHARANA-MP	Braja Mohan Sarangi
196	10947/2020 WP(C)/17793/2020	BHUBANESWAR ENGINEERING COLLEGE (BEC)-MP	PRADEEP KUMAR MOHAPATRA
197	10948/2020 WP(C)/24419/2020	SANJAY KUMAR @ SANJAY MISHRA O.A.S-MP	BHOJARAJ SETH
198	10949/2020 WP(C)/6118/2017	PRACHI PARICHITA PANDA@PADHI-MP	M/S.G.N.MISHRA
199	10950/2020 WP(C)/24557/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
200	10951/2020 WP(C)/24562/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
201	10952/2020 WP(C)/24560/2019	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
202	10955/2020 WP(C)/23623/2019	BIDYADHAR SENAPATI-MP	M/S. SAMEER KUMAR DAS
203	10956/2020 WP(C)/13182/2020	TAPAN KUMAR LENKA-MP	GANESH PRASAD MOHANTY
204	10957/2020 WP(C)/24420/2020	RAJANI RANA @ SAMAL-MP	RAMESH CHANDRA BEHERA
205	10958/2020 WP(C)/17085/2020	TEJRAJ HOTA-MP	
206	10959/2020 WP(C)/24424/2020	BIJAY KETAN NANDA-MP	KARUNAKARA RATH
207	10960/2020 WP(C)/24423/2020	M/S.PURI CONSTRUCTION-MP	DEBENDRA KUMAR DWIBEDI
208	10961/2020 WP(C)/24425/2020	DIGAMBAR KANHAR-MP	RANJIT MOHANTY
209	10962/2020 WP(C)/24431/2020	GOKUL CHANDRA NAYAK-MP	RANJIT MOHANTY
210	10963/2020 WP(C)/24429/2020	RABI NARAYAN PADHI-MP	M/S. M.M. PATNAIK
211	10964/2020 WP(C)/17601/2020	BHUBANESWAR ENGINEERING COLLEGE (BEC)-MP	PRADEEP KUMAR MOHAPATRA
212	10965/2020 WP(C)/24445/2020	M/S. NALCO MINES EMPLOYEES UNION-MP	BIJAY PANDA
213	10966/2020 WP(C)/24446/2020	BIJAYA KUMAR PANDA-MP	MANAS PATI
214	10967/2020 WP(C)/24447/2020	GALIVER PRADHAN-MP	MANAS PATI
215	10968/2020	M/S. BALASORE ALLOYS LTD.-MP	M.M.SWAIN

216	WP(C)/24452/2020 10969/2020	SUMAN CHHANDA MITTRA-MP	SANTANU KUMAR SARANGI
217	WP(C)/24453/2020 10970/2020	RAHUL MAITRA-MP	SANTANU KUMAR SARANGI
218	WP(C)/24454/2020 10971/2020	AJAYA KUMAR PARIDA-MP	KISHORE KUMAR MISHRA
219	WP(C)/24455/2020 832/2020	HRUSHIKESH MAHARANA-MP	
220	ABLAPL/8741/2020 833/2020	HRUSHIKESH MAHARANA-MP	
221	ABLAPL/8741/2020 834/2020	SARAT CHANDRA BEHERA-MP	
222	ABLAPL/8740/2020 835/2020	MANORANJAN PATI-MP	
223	ABLAPL/7097/2020 836/2020	JAYAPRAKASH MEHER-MP	
224	ABLAPL/18748/2019 837/2020	MARANATHA JOHN STEPHEN BRIDGE-MP	
225	ABLAPL/10149/2020 838/2020	SANJAY KUMAR BEHERA-MP	
226	ABLAPL/9579/2020 839/2020	PRAKASH RAM-MP	
227	ABLAPL/9631/2020 840/2020	SUNIL PRADHAN-MP	
228	ABLAPL/9578/2020 842/2020	NILAKANTHA CHHUALSINGH-MP	
229	ABLAPL/9337/2020 843/2020	GAGAN PATASANI-MP	
230	ABLAPL/6557/2020 844/2020	MNK HARISH-MP	
231	ABLAPL/10210/2020 845/2020	ABDUL PANJETAN KHAN @ BABU-MP	
232	ABLAPL/7990/2020 846/2020	MANAS BEHERA-MP	
233	ABLAPL/1973/2019 847/2020	SUJATA NAIK-MP	
234	ABLAPL/8389/2019 848/2020	BIDUR NAHAK-MP	
235	ABLAPL/5972/2020 849/2020	NIRMALA @ SANTILATA PANDA-MP	
236	ABLAPL/10101/2020 850/2020	RAJA @ RAJENDRA KUMAR BHOI-MP	
237	ABLAPL/9173/2020 851/2020	RITESH KUMAR ROUT-MP	
238	ABLAPL/8977/2020 881/2020	KRISHNA RATHORE-MP	
239	BLAPL/6733/2018 882/2020	SUMIT KUMAR-MP	U.C.DORA
240	BLAPL/1954/2020 899/2020	LATIF KHAN-MP	
241	CRLMC/1121/2020 10844/2020	KISHORE CHANDRA PAL-MP	
242	WP(C)/22725/2020 10845/2020	SRIRAM SAHOO-MP	
243	WP(C)/22727/2020 10871/2020	CHITTARANJAN MOHANTY-MP	
244	WP(C)/20718/2020 10874/2020	PUSPALATA DAS-MP	
245	WP(C)/20348/2020 10875/2020	AKSHAYA KUMAR NAYAK-MP	
246	WP(C)/20349/2020 10882/2020	ANAMA BEHERA-MP	NARESH CHANDRA JENA
	WP(C)/4085/2016		

247	10909/2020 WP(C)/8430/2020	KARTIK CHANDRA PANDA-MP
248	10953/2020 WP(C)/22641/2020	SASWATI ROUT-MP
249	10954/2020 WP(C)/22720/2020	PURNA CHANDRA JENA @BEHERA-MP